



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,8th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

THIS BENCH WILL RISE AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/7/2015 FIXED, WITH WP(C)/3801/2015 (D/O)	RAJEEB KALITA Versus THE STATE OF ASSAM AND 16 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	MR. K N CHOUDHURY SR. ADV.(R-14-17) MR D J DAS MR D NATH, SGA, ASSAM MR. B. CHOUDHURY,SC, PWD(R10) SC, GHC(R8-9)
2	WP(C)(Suo Moto)/8/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
3	I.A.(Civil)/3723/2023 B/O in PIL/32/2023	M/S M M CARBON PRODUCTS PVT LTD Versus NOC FOUNDATION AND 3 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA MR A ATREYA SC, FOREST	GA, ASSAM N GAUTAM SC, PCB
	WITH PIL/32/2023	NOC FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM MR K TALUKDAR (R-4) MS S SHARMA (R-4) MR A ATREYA (R-4) SC, PCB
- FOR FRESH ADMISSION WITH STAY/BAIL -				
4	Cont.App.(C)/2/2023 FIXED	TONMOY PRATIM BORGHAIN, IAS Versus MOONSOON BARKAKOTI	MR. D SAIKIA MR D KALITA MR. D NATH MS. M DEVI	MR. K N CHOUDHURY MR. J PATOWARY
5	WA/21/2024 CAVT. NO.00812/024, FIXED	AMRAN HUSSAIN LASKAR Versus MD. MUKTAR HUSSAIN AND 6 ORS.	MR. B C DAS MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. MR. A D CHOUDHURY FOR CAVEATOR

	WITH I.A.(Civil)/202/2024 in WA/21/2024	AMRAN HUSSAIN LASKAR Versus MD. MUKTAR HUSSAIN AND 6 ORS.	MR. B C DAS MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. MR. A D CHOUDHURY FOR CAVEATOR
6	WA/23/2024 CAVT. NO.00812/024, FIXED	AMRAN HUSSAIN LASKAR Versus RAIS UDDIN AHMED AND 5 ORS.	MR. B C DAS MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. MR. M K HUSSAIN (R-1) MRS. S Y AHMED (R-1) MR. A D CHOUDHURY MR K U AHMED (R-1) MS. F H AHMED (R-1) MR. M ALOM (R-1) MD A RAHMAN (R-1) FOR CAVEATOR
	WITH I.A.(Civil)/208/2024 in WA/23/2024	AMRAN HUSSAIN LASKAR Versus RAIS UDDIN AHMED AND 5 ORS.	MR J ABEDIN MR. D A KAIYUM MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. MR. A D CHOUDHURY FOR CAVEATOR
7	WA/28/2024 FIXED	M/S DIBRU DANGIRI RIVER PART-I MEEN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U DUTTA MR. B. KUMAR B DUTTA	GA, ASSAM SC, FISHERY
8	WA/37/2024 FIXED	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORT DEVELOPMENT AUTHORITY (APEDA) Versus UNION OF INDIA AND 2 ORS F	MR C P SHARMA MR. K R BOROOAH	MR. L C DEY (r-2) MR. C K S BARUAH MR H Dey (r-2) DY.S.G.I.
	WITH I.A.(Civil)/333/2024 in WA/37/2024	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORT DEVELOPMENT AUTHORITY (APEDA) Versus UNION OF INDIA AND 2 ORS F	MR C P SHARMA MR. K R BOROOAH	MR. L C DEY (r-2) MR. C K S BARUAH MR H Dey (r-2) DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
9	PIL/17/2021	ARINDAM DEB AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MS. P BORAH	MR S DUTTA (R-4) MR. U K NAIR (R-9,10) GA, ASSAM MR. S P CHOUDHURY (r-11) MR. A CHETRY (R-9,10) MR. M P SARMA (R-9,10) MR. S DUTTA (R-4) MR A CHAKRABORTY (R-9,10) MR K BISWAKARMA(r-11) MS B DEVI (r-11) DY.S.G.I.
10	WA/124/2023 FIXED	M/S DEEPAK AND CO. AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MS. B CHOWDHURY	DY.S.G.I.
11	WA/265/2023 FIXED	UNION OF INDIA Versus LALMALSAWMI	MR. B CHAKRAVARTY MR. S K MEDHI	MR S DUTTA (R-1-3,5-49,51,52, 54- 69,71-87,89,103,105-117, 119- 126,128-145,148,159) MS. I DAS (R-1-3,5-49,51,52, 54- 69,71-87,89,103,105-117,119-126, 128-145,148,159,161-163,172-177) GA, MIZORAM
	WITH I.A.(Civil)/1958/2023 in WA/265/2023	UNION OF INDIA Versus LALMALSAWMI	MR. B CHAKRAVARTY MR. S K MEDHI	GA, MIZORAM
12	WA/320/2023	THE UNION OF INDIA AND 4 ORS. Versus LALTHANSANGI SAILO AND 4 ORS.	MR. S K MEDHI	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL GA, MIZORAM
	WITH I.A.(Civil)/2377/2023 in WA/320/2023	THE UNION OF INDIA AND 4 ORS. Versus LALTHANSANGI SAILO AND 4 ORS.	MR. S K MEDHI	GA, MIZORAM
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				

13	PIL(Suo Moto)/3/2023	IN RE-FORESTS DIVISIONS OF ASSAM Versus THE STATE OF ASSAM AND ANR.	SC, GHC	MR. R K D CHOUDHURY, DY. SOLICITOR GENERAL OF INDIA AG, ASSAM
14	PIL/18/2023	PRAMOD KALITA AND 2 ORS Versus THE UNION OF INDIA AND 17 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. S K MEDHI (r-1,3) DY.S.G.I. SC, PCB SC, WATER RESOURCE SC, FOREST SC, G M D A SC, GMC
HEARING				
15	WP(C)/4034/2013 FIXED	EQUALITY FORUM Versus THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.T N SRINIVASAN	GA, ASSAM MR.D K DAS MR.M SARANIA MR.S R GOGOI MR.S U AHMED MS.M GOSWAMI MR.D MAHANTA MR. D. MAZUMDER, ADDL. AG,ASSAM MRD DUARA MS.L GOGOI
16	WITH WP(C)/2752/2013	MD. SHAKEEL SAADULLAH and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR G BAISHYA (P1) U K NAIR A SARMA A CHETRY MD. A HASSAN (P1) MS. B BORA (P1) MS. B BORA (P1)	MR. N DUTTA MR G BAISHYA MR. D K DAS MD. A HASSAN SC, FINANCE MR D DUARA
17	WA/115/2018 FIXED	PRAFULLA SAIKIA Versus TEZPUR CENTRAL UNIVERSITY and 5 ORS	MRS. S ROY MS I DAS MR. S DUTTA	MR. P S BHATTACHARYYA (r-1,2,3,6) MR. A CHAMUAH (R4,R5) ASSTT.S.G.I.
18	WA/208/2018 FIXED	MAMANI PATAR Versus SMT ARUNA PATOR AND 4 ORS	MR. B C DAS MR. J H SAIKIA	MR D DAS (R1) MR R CHAKRAVORTY (R1) MR. S S ROY (R2-R5) MR. S BORTHAKUR (R2-R5) MS. S KAKATI (R2-R5) MR. M CHALIHA (R1)
19	WITH I.A.(Civil)/4143/2018 in WA/208/2018	SMT. ARUNA PATOR Versus SMTI. MAMANI PATAR AND 4 ORS.	MR R CHAKRAVORTY MR. M CHALIHA	MR. S BORTHAKUR
19	WA/236/2018 FIXED	DR. CHHAKCHHUAK LALTHANPARA Versus DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	MR. K N CHOUDHURY (R1) MR. J PATOWARY (R1) GA, MIZORAM
	WITH I.A.(Civil)/3004/2018 in WA/236/2018	DR. CHHAKCHHUAK LALTHANPARA Versus DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	GA, MIZORAM
20	WP(C)/2919/2018 FIXED	PRAFULLA GOVINDA BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM ADVOCATE GENERAL
21	WITH WP(C)/283/2024	ANVEEKSHA VARMA Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	GA, ASSAM

22	WP(C)/2838/2021 B/O	ASSAM UNIVERSITY TEACHERS ASSOCIATION Versus THE ELECTION COMMISSION OF INDIA AND 8 ORS	MR K K MAHANTA MR. K M MAHANTA MS N BEGUM	GA, ASSAM SC, ECI MR. R DUBEY ASSTT.S.G.I. SC, ASSAM UNIVERSITY SC, ECA SC, U G C
23	WA/302/2022 FIXED	SHREEMOYE BORDOLOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS. E	MR. M K CHOUDHURY MR. M DUTTA MR D MAHANTA MR K M BORA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
	WITH I.A.(Civil)/2892/2022 in WA/302/2022	SHREEMOYE BORDOLOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. M K CHOUDHURY MR. M DUTTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
24	WA/362/2022 FIXED	NURUL AMIN Versus KASHEM ALI AHMED AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MS S DAS	MR. M K CHOUDHURY GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C SC, REVENUE MS. Z ZHINOMI
25	WA/79/2023 FIXED, WITH WP(C)/140(K)/2016 (D/O), REVIEW PET./2/2022 (D/O), WP(C)/139(K)/2016 (D/O), REVIEW PET./6/2020 (D/O), WP(C)/131(K)/2016, (D/O), REVIEW PET./7/2020 (D/O)	THE STATE OF NAGALAND AND 2 ORS. Versus SHRI ATOBO AND ANR.		MS. Z ZHINOMI
	WITH			
26	WA/80/2023	THE STATE OF NAGALAND AND 2 ORS. Versus T. NASET CHINGMAK CHANG		MS. Z ZHINOMI
	WITH			
27	WA/81/2023	THE STATE OF NAGALAND AND 2 ORS. Versus IHOSHE SWU AND 2 ORS.		MS. Z ZHINOMI
28	WA/88/2023 CAVT. NO.01612/023, B/O, CAVT./161/2023	PAKORIDUBA MATSYAJIBI SAMABAI SMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI N GAUTAM	GA, ASSAM MR S BORTHAKUR FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 08/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
5)	MR. R K BHATRA	01-02-2024	To	16-02-2024
6)	MR J CHOPRA	10-02-2024	To	17-02-2024
7)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
8)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024
11)	MR D K MISHRA	08-02-2024	To	09-02-2024
12)	MR B PRASAD	08-02-2024	To	09-02-2024
13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
15)	MR M Z AHMED	08-02-2024	To	09-02-2024
16)	MS B DUTTA	08-02-2024	To	09-02-2024
17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024

19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,8th February 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/433/2021 PART-HEARD, FIXED, WITH CONFIDENTIAL REPORT	NIRUPAMA BHATTACHARYYA Versus THE STATE OF ASSAM AND 5 ORS.	MR N DUTTA MR. D DAS SR. ADV MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA MR N M DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR MR. A GOYAL (R-4) MR. A CHOUDHURY (R-4) MS R OJAH (R-4)
2	WP(C)/4189/2022 FIXED	RAJESH KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, P AND R.D. SC, APSC MR. U K NAIR, SR. ADV. (R-6) MR. M P SARMA (R-6) MR. A BORO (R-6) MR D NATH, SR. GA, ASSAM MS D MAHANTA (R-6)
	WITH I.A.(Civil)/3220/2022 in WP(C)/4189/2022	ANURUPA PATHAK Versus RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
	WITH I.A.(Civil)/3221/2022 in WP(C)/4189/2022	ANURUPA PATHAK Versus RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
	WITH I.A.(Civil)/798/2023 in WP(C)/4189/2022	SUMAN DAS Versus RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MR. A BORO MS D MAHANTA	MR K K MAHANTA (Sr. Advocate) SC, P AND R.D. SC, APSC
3	WP(C)/4061/2023 FIXED	PARTHA PRATIM SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
4	WP(C)/4182/2023	RAJU KUMAR BORDOLOI Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM

5	WITH WP(C)/4221/2023	MD. NEYAMAT ALI Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
6	WITH WP(C)/4267/2023	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
7	WITH WP(C)/4277/2023	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
8	WITH WP(C)/4776/2023	RAKIBUL KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
9	WITH WP(C)/6627/2023	MRINAL KANTI SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, P AND R.D.
10	WP(C)/4452/2023 FIXED	ABDULLA AL MASUD MOLLAH Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, P AND R.D.
11	WITH WP(C)/4721/2023	MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, P AND R.D.
12	WP(C)/4707/2023 FIXED	MANASH JYOTI DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
13	WITH WP(C)/4709/2023	SOFIKUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
14	WITH WP(C)/4720/2023	ATAUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
15	WITH WP(C)/4758/2023	MEHTABUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
16	WITH WP(C)/4759/2023	ASHADUZ ZAMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
ORDERS				
17	I.A.(Civil)/189/2024 FIXED in WP(C)/5694/2022 WITH WP(C)/5694/2022	TAPAN NATH AND 37 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S P SHARMA MR. S P SHARMA K AHMED	
		TAPAN NATH AND 37 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. S P SHARMA MS U SHARMA K AHMED	GA, ASSAM MR. D P BORAH (R5)
HEARING				

18	WP(C)/287/2014	DEBAJIT PHUKAN and 5 ORS Versus THE STATE OF ASSAM AND 39 ORS	MR.S BHATTACHARYYA MS.M BHATTACHARJEE	MR.C BARUAH MR.K N CHOUDHURY(R-4to36&38to40) MSB DEVI GA, ASSAM SC, APSC MR.M MAHANTA(R-4to36&38to40) MS.A VERMA MR.B GOGOI SC, FINANCE MR.A DEKA(R-4to36&38to40) MR.B K KASHYAP(R-4to36&38to40)
WITH				
19	WP(C)/7397/2013	ABANI PHUKAN and 5 ORS Versus THE STATE OF ASSAM AND 43 ORS	MR.A SARMA MR.U K NAIR MR.K KALITA MR.A CHETRY MS.P KHOUND	GA, ASSAM SC, APSC MR. N ALAM MR.S U AHMED SC, FINANCE
20	WP(C)/293/2014	SRI PRASANNA ROY, Versus THE UNION OF INDIA and 6 ORS	MS.D DEKA MR.M K BORO MR.M PATHAK MR.N K KALITA MRM HAZARIKA	C.G.C. MRS. A GAYAN MR.D BARUAH MR.M PHUKAN(R-1to7) ASSTT.S.G.I.
21	WP(C)/325/2014	GUNADHAR UZIR and 2 ORS. Versus THE UNION OF INDIA and 2 ORS	MR.S K MEDHI MR.M KHATANIAR MR.A DAS MR.S SAIKIA MR.P J SAIKIA MR.S R RABHA MRU SARMA MR.R BAISHYA MS.B GOGOI MR.P MEDHI MRS.K M TALUKDAR MR.C TALUKDAR	C.G.C. MR.J DEKA MR.C K S BARUAH MS.A DAS ASSTT.S.G.I.
22	WP(C)/365/2014 CAVT. NO.681/2/013	GAUTAM SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM MR.R BARUAH MR.S V L SINGH SC, REVENUE FOR CAVEATOR
23	Arb.P./6/2022	FATIK BHATTACHARJEE Versus PIUSH AGARWAL AND 2 ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	MR. B PATHAK (r-1,2,3) MR. R THADANI (r-1,2,3)
24	WP(C)/644/2022 FIXED	MD. ABU SHAHID Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, P AND R.D. GA, ASSAM
25	WP(C)/1046/2022 FIXED	JADUBANGSH ROY @ JADUBANGSH RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM
26	WP(C)/4179/2022	ANSULA BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED	GA, ASSAM
27	WP(C)/5977/2022	THE PURBANCHAL EDUCATIONAL WELFARE SOCIETY (PEWS) Versus THE STATE OF ASSAM AND ANR.	MR. K M HALOI MR. U K DAS MS. B D SARMAH MS. H THAKURIA	GA, ASSAM MR. Y S MANNAN (R-2) MR. T BAIDYA (r-2) MS. A S BAIDYA (r-2) MS N DEKARAJA (R-2) MS S DAS (r-2) MR B YADAV (r-2)
28	WP(C)/6560/2022 FIXED	DHARMENDRA BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR S KHOUND MS. N BORAH	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
5)	MR. R K BHATRA	01-02-2024	To	16-02-2024
6)	MR J CHOPRA	10-02-2024	To	17-02-2024
7)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
8)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024
11)	MR D K MISHRA	08-02-2024	To	09-02-2024
12)	MR B PRASAD	08-02-2024	To	09-02-2024
13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
15)	MR M Z AHMED	08-02-2024	To	09-02-2024
16)	MS B DUTTA	08-02-2024	To	09-02-2024
17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:15 PM****[For Thursday,8th February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK****HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI****COURT NO: 3****[DIVISION BENCH-II****THIS BENCH WILL RISE AT 3:15 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/5415/2019 FIXED, WITH WP(C)/7093/2003, WP(C)/7089/2003	RABINDRA PAUL AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/236/2024 FIXED, WITH LCR	BAHATAN NESSA Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>				
3	WP(C)/413/2021 FIXED, WITH LCR	KULA CHANDRA DAS @ KUL CHANDRA DAS Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR. M AHMED MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/3393/2023 FIXED, WITH LCR	MD. SAHEB ALI @ SAHEB ALI MONDAL Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/6532/2023 FIXED, WITH LCR 2 FILES	SAB KHATUN @ SAP KHATOON @ SABJAN KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR S HOQUE M ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
WITH				
6	WP(C)/5800/2023 WITH LCR 2 FILES	RAHIJ UDDIN @ ROHIJUDDIN @ ROHIJ ALI Versus THE UNION OF INDIA AND 5 ORS	MR S HOQUE M ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

7	WP(C)/7194/2023 FIXED, WITH LCR	MD IBRAHIM ALI @ RUBUL Versus THE UNION OF INDIA AND 6 ORS	MS. M R DEVI	GA, ASSAM MRS. A GAYAN MRS. A GAYAN DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
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ORDERS

8	I.A.(CrI.)/1012/2023 FIXED in W.P.(CrI.)/27/2023 WITH W.P.(CrI.)/27/2023	MEGHNA KHEMKA, Versus THE STATE OF ASSAM AND 11 ORS MEGHNA KHEMKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM MR. A DUTTA GA, ASSAM MR. A DUTTA
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WITH
I.A.(CrI.)/691/2023
in W.P.(CrI.)/27/2023

MEGHNA KHEMKA
Versus
THE STATE OF ASSAM AND 11 ORS.

MR. R DUBEY
MS. A B KAYASTHA
MR. A N I HUSSAIN
MS N B KAYASTHA

GA, ASSAM

9	I.A.(Civil)/3605/2023 WITH LCR in WP(C)/1399/2023	MD ESUB ALI @ EUSOB ALI @ RIACHAB ALI Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
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WITH
WP(C)/1399/2023

MD ESUB ALI @ EUSOB ALI @ RIACHAB
ALI
Versus
THE UNION OF INDIA AND 5 ORS

MR. I A TALUKDAR
MR. B HUSSAIN

GA, ASSAM
SC, NRC
DY.S.G.I.
SC, F.T
SC, ELECTION
COMMISSION.

HEARING

10	WP(C)/2410/2017 WITH LCR	OSMAN ALI Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S RAHANA MR.A MATIN	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
11	W.P.(CrI.)/4/2019	TUPE SUBHASH Versus THE UNION OF INDIA AND 4 ORS.	MRS P BARMAN MR. R MAZUMDAR MRS P RAI MR. M PHUKAN MR H BEZBARUA MR. U SARMA MS. P K DEVI	MS. B SARMA (C.G.C.) ASSTT.S.G.I.
12	WP(C)/329/2019 WITH LCR	RUKIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/461/2019 WITH LCR	RABIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 08/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
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8)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024
11)	MR D K MISHRA	08-02-2024	To	09-02-2024
12)	MR B PRASAD	08-02-2024	To	09-02-2024
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[For Thursday,8th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV

THIS BENCH WILL RISE AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/375/2024 FIXED	M/S NEHERBS AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. S K DAS MR D BARMAN MR A I TALUKDAR	MR. DILIP DEY (R-2,3,4) DY.S.G.I. SC, EPF
2	WP(C)/455/2024 FIXED	NASIR ALI Versus THE STATE OF ASSAM AND 4 ORS	F K R AHMED MRS. H THAKURIA	SC, P AND R.D. ADDL. AG,ASSAM
ADMISSION				
3	WP(C)/676/2018 FIXED	M/S. BOGIDHOLA TEA AND TRADING CO. PVT. LTD. Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 5 ORS.	MR. P K TIWARI MR D BARUAH MR B KAUSHIK MS. A KAPINJAL MR. A R GOGOI	MS. M BHATTACHARJEE (GA, ASSAM, (R-5 & 6)) MR J BORAH MR. K KAKOTI SC, ATPPF
	WITH I.A.(Civil)/2845/2022 in WP(C)/676/2018	THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS. Versus M/S. BOGIDHOLA TEA AND TRADING CO. PVT. LTD 2 ORS	SC, ATEPFO	MR. P K TIWARI
4	WP(C)/3313/2023 FIXED	ABINASH NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS	SC, FOREST
5	WP(C)/4885/2023 FIXED	ABDUL RAHMAN Versus THE STATE OF ASSAM AND 8 ORS	MD. I HUSSAIN H M S ELAHI	MS. S BHUYAN (r-9) SC, P AND R.D. GA, ASSAM MS M DAS (r-9)
6	WP(C)/5870/2023 CAVT. NO.08892/023, FIXED	MAHMUD ALI Versus THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MR N ANIX SINGH MR. S S ROY (r-1) DY.S.G.I. FOR CAVEATOR
	WITH I.A.(Civil)/3252/2023 in WP(C)/5870/2023	MAHMUD ALI, Versus THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA	MR N ANIX SINGH MR. S S ROY DY.S.G.I.
	WITH I.A.(Civil)/3253/2023 in WP(C)/5870/2023	MAHMUD ALI Versus THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA	MR N ANIX SINGH MR. S S ROY DY.S.G.I.

7	WP(C)/6269/2023 FIXED	AJIBOR RAHMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. A ROSHID MS. T BEGUM	SC, P AND R.D. GA, ASSAM
	WITH			
8	WP(C)/7496/2023	AJIBOR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. P HAZARIKA MR. T R SARMA MR. H S BORAH MR. A K ROY	SC, P AND R.D. GA, ASSAM
9	WP(C)/6588/2023 FIXED	PRABHAT FERTILIZER AND CHEMICAL WORKS Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MR. M SARMA	SC, AGRI. DEPARTMENT
	WITH			
10	WP(C)/6589/2023	PRABHAT FERTILIZER AND CHEMICAL WORKS Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MR. M SARMA	SC, AGRI. DEPARTMENT
	WITH			
11	WP(C)/6591/2023	MD BIOCOALS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MR. M SARMA	SC, AGRI. DEPARTMENT
		ORDERS		
12	Review.Pet./1/2023 WP(C) 3165/2020(D/O), FIXED	THE STATE OF ASSAM AND 2 ORS. Versus MANIKA PAYENG	SC, PWD ROAD	
13	WP(C)/248/2024 FIXED	AJANTA DAS Versus STATE OF ASSAM AND 4 ORS.	MR. D P BORAH	GA, ASSAM MR. A KHAN (r-4) MR. A K BARUAH (r-4) SC, EXCISE DEPTT.
		HEARING		
14	WP(C)/4139/2014	HOTEL RADHA INTERNATIONAL Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, E S I
	WITH			
15	WP(C)/4140/2014	GEMIMI DISTRILLERIES TRIPURA PVT LTD. Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, E S I
	WITH			
16	WP(C)/5903/2014	HOTEL RADHA INTERNATIONAL Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS,	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, ESIC
17	WP(C)/5180/2014 WITH LCR	M/S KAKADONGA TEA ESTATE PVT. LTD. and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.N DEKA MR.M GOGOI	GA, ASSAM MS.M THAKURIA MS.P KALITA MRS.A BHATTACHARYYA
18	WP(C)/1147/2015	M/S AVIRAJ HATCHERIES Versus ASSAM POWER DISTRIBUTION CO. LTD. and 2 ORS,	MR.S K KEJRIWAL MRSS KEJRIWAL	SC, APDCL(R1-3)
	WITH			
19	WP(C)/7154/2015	M/S PHUKAN INDUSTRIES Versus ASSAM STATE ELECTRICITY BOARD and 3 ORS.	MRU S BORGHAIN MR.H BURAGHAIN MS.M D BORAH MR.A BARUAH MS.R GOGOI	SC, APDCL
	WITH			
20	WP(C)/2318/2019	SARAT KUMAR JAIN AND 2 ORS. Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND ANR.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S KATAKEY MD. ASLAM	SC, APDCL MR. P N GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 08/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
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20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,8th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 03:30 PM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 4

[THIS BENCH WILL SIT AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WA/250/2022 FIXED, AT 3:30 PM	RUKUVOTU RINGA AND 2 ORS. Versus MEYALEMLA AND 25 ORS.	MR. R IRALU	MR. M K CHOUDHURY, AMICUS CURIAE GA, NAGALAND

LEAVE NOTE OF ADVOCATES FOR 08/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
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19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,8th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

1	WP(C)/4281/2022 PART-HEARD, FIXED	BASANTA KUMAR PAIT AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H K DAS MR. U PATHAK MR. A BORO (P2, P4-P6)	SC, APSC SC, TRANSPORT
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LEAVE NOTE OF ADVOCATES FOR 08/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 7

[THIS BENCH WILL SIT AT 10:15 AM

RESPECTIVE SPECIAL DIVISION BENCH AND
THE SINGLE BENCH OF HONOURABLE MR. JUSTICE
A.D. CHOUDHURY WILL SIT AFTER RISING OF
THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	PIL/60/2019 AT 10:15 AM	BACHPAN BACHAO ANDOLAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR. P P SARMA	GA, ASSAM MR. R K D CHOUDHURY, DY. S.G.I. SC, GHC
2	WITH PIL(Suo Moto)/1/2018	X-X-X Versus IN RE THE GOVT OF ASSAM AND 3 ORS	MR. H K DAS(SC, GHC)	GA, ASSAM ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 08/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
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17)	MR. A M DUTTA	08-02-2024	To	09-02-2024

18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,8th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 7

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
K.R. SURANA AND HONOURABLE MR. JUSTICE
A.D. CHOUDHURY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./220/2017 WITH LCR 5 FILES, P.B.-2, FIXED	SHRI LABANYA DAS Versus STATE OF ASSAM and 11 ORS	N BAISHYA MR.P SARMAH MR. M SARANIA MR.S SAIKIA MR H MEDHI	MS.M DAS(R- 5 to 12) MR. R R KAUSHIK, ADDL.P.P., ASSAM MR.A MOBARAQUE(R- 2,3&4) MS.P BARUAH (R- 5 to 12) MS M DAS PP, ASSAM MS.M BARUAH(R- 5 to 12)
	WITH I.A.(Crl.)/718/2017 in Crl.A./220/2017	SHRI LABANYA DAS Versus STATE OF ASSAM and 11 ORS	MR.S SAIKIA	MR.M DAS PP, ASSAM
2	Crl.A./403/2017 <u>6 Y 6 M 3 D</u> :WITH LCR 5 FILES, P.B.-2	ALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM and ANR.	MR. B CHOWDHURY MR. A Z AHMED	MR. L R MAZUMDER(R-2) MR I HUSSAIN PP, ASSAM
	WITH I.A.(Crl.)/100/2019 in Crl.A./403/2017	ALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM and ANR.	MR. A Y CHOUDHURY MR. N H LASKAR	PP, ASSAM
3	Crl.A./409/2017	AZAM HUSSAIN LASKAR Versus THE STATE OF ASSAM and ANR	MR.M H RAJBARBHUIYAN MR.W RAHMAN MR B CHOUDHURY MR. A Z AHMED MS.S RASUL MS.R CHETRI	PP, ASSAM
4	CRL.A(J)/7/2018 <u>6 Y 3 M 3 D</u> :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	PRAFULLA CHANDRA KALITA Versus THE STATE OF ASSAM	MS BIJITA SARMA (AMICUS CURIAE)	PP, ASSAM
5	Crl.A./340/2023 <u>0 Y 6 M 16 D</u> :WITH LCR 2 BUNDLE, B/O	SANJIB TALUKDAR Versus NATIONAL INVESTIGATION AGENCY AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR D NANDI MR. M KALITA MR S J CHOUDHURY	B. BHUYAN,PP, ASSAM(R- 2) SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 08/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH, ONLY IF TIME
PERMITS AND WILL RISE AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	RSA/11/2011 PART-HEARD, WITH LCR, FIXED	SMT. PHULESHWARI MALI and 6 ORS, Versus SATYA DAS and ANR,	MR. O P BHATI MR T C DAS MR. P SARMA	MRG P BHOWMIK MR.P P DAS MS.J PURKAYASTHA MR. B D DEKA MR.C K S BARUAH MS.A DEY MR. M DAS N CHAUDHURY MR.B BHATTACHARJEE MR.B BHATTA

LEAVE NOTE OF ADVOCATES FOR 08/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V

THIS BENCH WILL RISE AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/2689/2022 FIXED in WP(C)/4811/2022 WITH WP(C)/4811/2022	THE UNION OF INDIA AND 4 ORS. Versus SHAHI MD. KARIM	MR. S K MEDHI	R SARMAH
		SHAHI MD. KARIM Versus THE UNION OF INDIA AND 4 ORS.	R SARMAH MS M KAKOTY MR. R B PHOOKAN	SC, NF RLY
2	WITH WP(C)/4030/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 3 ORS.	R SARMAH	MR. S K MEDHI SC, RAILWAY
ADMISSION				
3	WP(C)/7021/2018 FIXED	MRINMAY KUMAR DAS AND ANR. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MS. S NATH MR. A DHAR MD F FARIDI	GA, ASSAM MR H K DAS, SC GAUHATI HIGH COURT MR. R BORPUJARI, SC, REVENUE DEPARTMENT SC, GHC SC, FINANCE
4	WP(C)/925/2022 FIXED	THE BIKRAMPUR COOP SOCIETIES LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA	SC, CO OP GA, ASSAM MR. J M A CHOUDHURY (r-4) MR. R GOSWAMI (R-4) MR. T SK(R-4) MS. S T BOKTH (r-4)
5	WITH WP(C)/2417/2022	BILLAL AHMED BORBHUIYA AND 8 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA	SC, CO OP
6	WITH Cont.Cas(C)/701/2023	THE BIKRAMPUR COOP. SOCIETIES LTD AND ANR Versus NARAYAN KONWAR AND ANR	MR B SINHA MR. H ISLAM	
7	WP(C)/250/2023 FIXED	MUSTT AYSHA KHATUN AND 76 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M H RAJBARBHUIYAN MR. A MANNAF MD A S ALI	GA, ASSAM SC, REVENUE

8	WP(C)/3157/2023 B/O	BEHULA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE
9	WP(C)/4163/2023 FIXED	AMAL CHANDRA BORA Versus THE STATE OF ASSAM AND 4 ORS.	MR B D DAS MR H K SARMA MS B B HUSSAIN MR. H R DAS	SC, HIGHER EDU MR. J K GOSWAMI MR. J BARMAN MR D J BORO
10	WP(C)/5082/2023 B/O	MONOWARA KHATUN AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR	GA, ASSAM MR F U BARBHUIYA (r-4) MS S DAS (r-4) MR A AHMED (r-4) SC, REVENUE

HEARING

11	WP(C)/659/2015 FIXED	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED Versus THE UNION OF INDIA AND 8 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY	GA, ASSAM(R2-R7) ASSTT.S.G.I.(R1) SC, ELECTION COMMISSION.(R8)
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WITH

12	WP(C)/1694/2015	ASSAM PETROCHEMICALS LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR.N DEKA MR.M GOGOI	GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 08/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2393/2012 PART-HEARD, FIXED	ABDUL HALIM LASKAR and 79 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M DEKA MR.S ISLAM MR.S HOQUE	MRSA VERMA SC, EDU SC, FINANCE
2	WP(C)/7624/2015 FIXED	THE STATE OF ASSAM Versus JIBAN BARUAH and 7 ORS.	MR.R MAJUMDAR MR.N SARMA MR.D CHETIA	MR.K K MAHANTA MS.N S THAKURIAR- 1 - 8 MS.P DEB(R-1 - 8)
WITH				
3	WP(C)/2981/2015	THE STATE OF ASSAM and ANR. Versus HEMANTA KUMAR SINGH and 6 ORS	MR.R MAZUMDAR SC, ELEMENTARY EDUCATION	MR.S K SINGHA(R-1 to 7) MR.M K NEOG(R-1 to 7) MR.M K DUTTAR-1 to 7
WITH				
4	WP(C)/3795/2015	SMTI ARUNIMA SAIKIA and 5 ORS Versus THE STATE OF ASSAM AND ORS	MR.S AGARWAL MR.S SAHU MS.C KALITA MR.P K MONDAL MR.N N JHA	SC, ELEMENTARY EDUCATION(R2-7) SC, SSA(R6)
WITH				
5	WP(C)/3933/2015	SMTI BIJUMONI SAIKIA and 5 ORS Versus THE STATE OF ASSAM AND ORS	MR.D K BAGCHI MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATIONR2-7 SC, SSA(R6)
WITH				
6	WP(C)/4108/2015	SMTI RANU OZAH and 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATION(R1-4 & 6) SC, SSA(R5)
WITH				
7	WP(C)/4348/2015	SMTI RUMI BHUYAN and 7 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATION(R1-4&6) SC, SSAR5

8	WITH WP(C)/4368/2015	SMTI SANDHYARANI DUTTA Versus THE STATE OF ASSAM and 6 ORS	MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATION SC, SSA(R6)
9	WP(C)/3416/2016 FIXED	MRS. ANJALI MAZUMDAR Versus THE STATE OF ASSAM AND 4 ORS	MR.N C DAS MR.T J MAHANTA MR. M DUTTA MS S DEV	GA, ASSAM SC, AG MR. S K MEDHI (R-5)
	WITH I.A.(Civil)/1665/2022 in WP(C)/3416/2016	MRS. ANJALI MAZUMDAR Versus THE STATE OF ASSAM AND 4 ORS	MR.N C DAS	GA, ASSAM SC, AG
10	WP(C)/7026/2019 FIXED	MAMONI TERON Versus INDIAN OIL CORPORATION LTD. AND 4 ORS.	MR. M SARANIA MR D BHATTACHARYA	MR. N DEKA MR. N DEKA MR. M GOGOI MR. M GOGOI SC, I O C
11	WP(C)/3029/2020 FIXED	BHUBANESWAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MS. P SARMA	GA, ASSAM MR H SARMA, R-2,3 MR. R ALI MR. H A AHMED, R-4 MR. A PHUKAN, R-1 SC, GAD
12	WP(C)/6390/2022 FIXED	M/S ASSAM CO-OPERATIVE SPINNING MILLS EMPLOYEES UNION Versus THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	SC, CO OP GA, ASSAM SC, FINANCE
13	WP(C)/7317/2022 B/O	PARINITA PATAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
14	WITH WP(C)/6872/2022	SUFIA MAHMUDA Versus THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY MR J ABEDIN M ALAMGEER MR. A H M R CHOUDHURY	SC, SEC. EDU.
15	WITH WP(C)/7246/2022	PABAN RAHANG Versus THE STATE OF ASSAM AND 2 ORS	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
16	WITH WP(C)/7319/2022	DIGANTA DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
17	WITH WP(C)/7357/2022	TULUKAN BHARALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
18	WITH WP(C)/7369/2022	SHAHIDUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
19	WITH WP(C)/7374/2022	LAKSHI KANTA SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
20	WITH WP(C)/7684/2022	MUKUL SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, AHSEC SC, SEC. EDU. SC, FINANCE

21	WITH WP(C)/7711/2022	PARESH BEZBARUAH AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
22	WITH WP(C)/7843/2022	ISMAIL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
23	WITH WP(C)/7853/2022	DR. GITANJALI TALUKDAR AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. SC, FINANCE
24	WP(C)/2008/2023 FIXED	HAZIRA BEGOM BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	SC, ELEM. EDU MR. K A MAZUMDER (r-8) SC, AG MR. N J KHATANIAR (R-1,- -4 R-6 & R-7) MR E AHMED (r-8) MR. S R BORUAH (R-2 & R- 5) MS. A LALA (R-3) MR A HAI (r-8) M. ROBBANI
25	WP(C)/5696/2023 FIXED	ABDUL MOMIN SARKAR Versus THE STATE OF ASSAM AND 4 ORS H	MR. R K D CHOUDHURY MR M RANA	GA, ASSAM MR R ISLAM (R 5) MS A HUSSAIN N CHAKRABARTY S PAUL
	WITH I.A.(Civil)/3145/2023 in WP(C)/5696/2023	MD. MAHMUD AL HASSAN Versus ABDUL MOMIN SARKAR AND 4 ORS.	MR R ISLAM N CHAKRABARTY S PAUL	MR. R K D CHOUDHURY MR M RANA
26	WP(C)/7594/2023 FIXED	SURIYA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR G R A MOTTAQUEE	SC, SEBA
<u>BAIL HEARING</u>				
27	AB/1933/2023 WITH CASE RECORD(SCANNED COPY), FIXED	LAL BAHAR ALI @ LALBOR ALI Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. A HUSSAIN	MR. S C BISWAS MR. F A HASSAN PP, ASSAM
<u>HEARING</u>				
28	WP(C)/4004/2020	DILIP KUMAR PATHAK Versus THE STATE OF ASSAM AND 8 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	SC, PNRD SC, AG SC, FINANCE
29	WP(C)/4350/2020 FIXED	CT/FITTER MUFIZ UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D C BORAH MR. S K MEDHI ASSTT.S.G.I.
30	WP(C)/6481/2022 FIXED	EX RFN (GD) MUKESH KUMAR (FORCE NO. G/5008541L) Versus UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K K PARASAR ASSTT.S.G.I.
31	WP(C)/5372/2023	RATHINDRA NATH SARMAH PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MS. J DEKA MS. A TALUKDAR	MR. S C KEYAL (r-2,4) GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,8th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RFA/29/2010 PART-HEARD, (HEARING), WITH LCR, FIXED	ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR and ORS Versus ON THE DEATH OF BIKASH BHUIYA HIS LEGAL HEIRS	MR.K K MAHANTA MS.D J BORAH MS.L N CHOUDHURY MD.M H CHOUDHURY MR.B U LASKAR MS.M DEORI MR.K SINGHA MS.M DUWARAH MS.S KHAN	MR.S K GHOSH MR.S P CHOUDHURY
	WITH CO/2/2011 in RFA/29/2010	BIKASH BHUIYA and 3 ORS, Versus MD. REDWANUL HOQUE LASKAR and ORS,		
	WITH MC/3456/2013 in RFA/29/2010	MD.REDWANUL HOQUE LASKAR and ORS Versus BIKASH BHUIYAN and 2 ORS		
	WITH I.A.(Civil)/282/2022 in RFA/29/2010	ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR Versus ON THE DEATH OF BIKASH BHUIYA HIS LEGAL HEIRS 1.1) SHUKLA BHUIYA	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED	
2	RSA/4/2010 (HEARING), WITH LCR, FIXED	KHUKAN BHOWMIK and 2 ORS Versus KESHAB DHAR and ANR	DR.Y K PHUKAN MR.H G BARUAH	
	WITH MC/227/2010 in RSA/4/2010	KHUKAN BHOWMIK and 2 ORS, Versus KASHAB DHAR and ANR,	DR.Y K PHUKAN MR.H G BARUAH	
	WITH I.A./679/2015 in RSA/4/2010	KESHAB DHAR and ANR. Versus KHUKAN BHOWMIK and 2 ORS.	MR.B C DAS MS.S ROY	MR.H G BARUAH DR.Y K PHUKAN
ADMISSION				
3	CRP/24/2023 FIXED	M/S RUDRESWAR CONSTRUCTION PVT. LTD. Versus MITA GHOSH	MR. S P CHOUDHURY MS B DEVI MR. S. J. SARKAR	

4	I.A.(Civil)/3537/2023 WITH LCR, FIXED in CRP(IO)/12/2023 WITH CRP(IO)/12/2023	MANJU KALITA AND 4 ORS Versus ROBITA BARMAN@ROBITA BARMAN KALITA, ROBITA BARMAN@ROBITA BARMAN KALITA Versus MANJU KALITA AND 4 ORS	MS. P R MAHANTA MR. S R GOGOI MR. M A SHEIKH MR. M HUSSAIN	MR. M A SHEIKH MR. M HUSSAIN
5	RFA/4/2024 B/O WITH I.A.(Civil)/315/2024 in RFA/4/2024	THE ASSTT. GENERAL MANAGER AND 4 ORS Versus BEDURA BEGUM CHOUDHURY AND 8 ORS. THE ASSTT. GENERAL MANAGER , APDCL AND 4 ORS Versus BEDURA BEGUM CHOUDHURY AND 8 ORS.	MR. S BANIK	MR. S BANIK
<u>ORDERS</u>				
6	RSA/159/2022 WITH LCR, FIXED WITH I.A.(Civil)/3317/2022 in RSA/159/2022 WITH I.A.(Civil)/3835/2022 in RSA/159/2022	ASMOT PARAMANIK @ ASMAT ALI PARAMANIK Versus ABDUL BATEN AND ORS. ASMOT PARAMANIK @ ASMAT ALI PARAMANIK Versus ABDUL BATEN AND ORS. ASMOT PARAMANIK @ ASMAT ALI PARAMANIK Versus ABDUL BATEN AND ORS.	MR. M A SHEIKH MR M H CHOUDHURY MS A BEGUM MS F INTAZ MR. M A SHEIKH MR M H CHOUDHURY MS A BEGUM MS F INTAZ MR. M A SHEIKH MR M H CHOUDHURY MS A BEGUM MS F INTAZ	MR. M U MAHMUD (r-1) MR S H MAHMUD (r-1)
<u>HEARING</u>				
7	RSA/152/2011 WITH LCR, FIXED WITH RSA/185/2014	RAKESH DEB NATH AND ANR Versus KUMAR UDDIN LASKAR AND ORS KAMARUDDIN LASKAR Versus RAKESH DEBNATH AND 8 ORS	MR. S K GHOSH	MR. A C SARMA (R-1) MR. M H RAJBARBHUIYAN (R-1) MR G BHARADWAJ (R-1)
9	RSA/79/2014 CAVT. NO. 1440/2013 WITH LCR, FIXED WITH RSA/80/2014 CAVT. NO. 1439/2013	LALIT KALITA Versus ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS, LABANYA KUMAR DAS Versus ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS,	MR.D MOZUMDER MR.P BORAH MR.D MOZUMDER MR.A DHAR MR.P BORAH MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR. N BORAH (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR. N BORAH (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR.B N SARMA MR.H K DEKA MR. N BORAH MR. N BORAH MR.B DEKA MS.D DAS MR H MAZUMDER MR H MAZUMDER FOR CAVEATOR

11	RSA/6/2015 CAVT. NO. 1021/2014 WITH LCR	SRI OM PRAKASH KHOKOLIA and 2 ORS Versus MD RAIFUDDIN AHMED @ RICKBABA and 3 ORS	MR. D MAZUMDER (P-1,3) MR. G N SAHEWALLA MR. R SARMA MR. N ALAM MS. B SARMA MR. S U AHMED MR. B BARMAN (P-1,3) MRS. S S BAWARI MR. A CHETIA MR. S BISWAS MR. B K BARMAN (P-1,3) MR. P K DUTTA MD. ASLAM	MS. D BORGHAIN (R-2) MR. P GOHAIN (R-2) MR. A IKBAL MR. S ALI MR. M ALAM FOR CAVEATOR MS. M BHUYAN (R-2)
	WITH MC/89/2015 in RSA/6/2015	SRI OM PRAKASH KHAKOLIA and 2 ORS Versus MD RAIFUDDIN AHMED @ RICKBABA and 3 ORS	MR. G N SAHEWALLA MR. R SARMA MR. N ALAM MS. B SARMA MR. S U AHMED MRS. S S BAWARI MR. A CHETIA MD. ASLAM MR. P K DUTTA	MR. A IKBAL MR. S ALI MR. M ALAM FOR CAVEATOR
12	RSA/112/2015 WITH LCR	MD KARIM UDDIN CHOUDHURY Versus MUSSTT. SABEYA AHMED and 3 ORS	MR. S CHOUDHURY MR. N DAS MR. P K DEBROY MR. S DEY MS. R MEDHI MR. P SEN	MR. B BANERJEE (R-1 - 4) MS. P CHAKRABORTY (R-1 TO 4) MR. J LASKAR (R-1 - 4) MR. M HUSSAIN (R-1 - 4) MR. N H BARBHUIYA (R-1 - 4)
	WITH I.A.(Civil)/1899/2022 in RSA/112/2015	MUSSTT. SABEYA AHMED AND 2 ORS Versus MD KARIM UDDIN CHOUDHURY	MR. N H BARBHUIYA MS. N J BEGUM	MR. S D PURKAYASTHA MR. P K DEBROY MR. P SEN
13	RSA/229/2015	MD KARIMUDDIN CHOUDHURY Versus MUSSTT. SABEYA AHMED and 3 ORS	MR. S CHOUDHURY MR. N DAS MR. P K DEBROY MR. S DEY MS. R MEDHI MR. P SEN	MR. B BANERJEE (R-1 - 4) MS. P CHAKRABORTY (R-1 TO 4) MR. J LASKAR (R-1 - 4) MR. M HUSSAIN (R-1 - 4) MR. N H BARBHUIYA (R-1 - 4)
14	RFA/83/2016 WITH LCR	PAWAN KUMAR AJITSARIA Versus SMTI KAMALA DEVI AJITSARIA and 4 ORS,	MR. R C SANCHATI MRS. SANCHATI	MR. U B SARMAR-1 MS. J DEKA (R-1) MR. G MISHRA (R-1)
15	MFA/42/2017 WITH LCR, FIXED	UNION OF INDIA and 2 ORS Versus M/S S.D. EASTERN BHUTAN COALS CO LTD and ANR	MS. M CHATTERJEE SC, NF RLY MRS. U CHAKRABORTY MS. M ACHARYYA	MR. K P MAHESWARI MR. A GOYAL MS. M SHARMA
16	MFA/105/2017 WITH LCR, FIXED	UNION OF INDIA and 2 ORS Versus M/S FUEL SOURCES INDIA PVT LTD and ANR	MS. R BARUAH MS. M CHATTERJEE MS. M ACHARYYA MS. N R RABHA MRS. U CHAKRABORTY SC, NF RLY	MR. K P MAHESWARI MS. M SHARMA MS. L DAS
17	MFA/177/2017 WITH LCR, FIXED	SMTI JAYANTI DAS Versus THE UNION OF INDIA	MR. S CHAUHAN MR. M A SHEIKH MR. M RAHMAN MR. M HOSSAIN MR. P MAZUMDER MR. N ALAM M. BORUAH	C.G.C. MR. B SARMA SC, NF RLY
18	Intest. Cas./2/2020 WITH LCR, B/O	SMTI SADORI MECH Versus SMTI. POLY MECH AND 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR. B S DEKA	MR. A C SARMA (R-1,2,3) MR. A D CHOUDHURY MR. B K DAS MR. B HALDAR (R-1,2,3) MR. D CHOUDHURY MR. B KALITA MR. P DUTTA MR. G BHARADWAJ (R-1,2,3)

19	MACApp./221/2020 WITH LCR, FIXED	SAMINA KALITA Versus THE BRANCH MANAGER, NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR H DAS	MR. A ROSHID MRS. S ROY MS. M R DEVI MS. I DAS
20	RFA/13/2021 WITH LCR, FIXED	ASHOK MUCHAHARY AND ANR. Versus CHINTAMONI NOMODAS AND 17 ORS.	MS. R CHOUDHURY MR J UDDIN MS S S ZIA MR D. CHAKRABORTY	MR. A K HUSSAIN (R-1 to 15) and (16 to18) MS S HAZARIKA (R-1 to15) and (16 to18) MR. B HUSSAIN (R-1 to 15) and (16 to18)
	WITH I.A.(Civil)/2210/2021 in RFA/13/2021	ASHOK MUCHAHARY AND ANR. Versus CHINTAMONI NOMODAS AND 17 ORS.	MS. R CHOUDHURY MR J UDDIN MS S S ZIA MR D. CHAKRABORTY	

STAY MATTERS

21	CRP/44/2022 FIXED	ON THE DEATH OF MOIJUDDIN SK @ MAOREA HIS LEGAL HEIRS AND ORS Versus ON THE DEATH OF SONADDI SK HIS LEGAL HEIRS AND ORS	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN	GA, ASSAM MR. K K DEY MR V K BAROOAH
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LEAVE NOTE OF ADVOCATES FOR 08/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
5)	MR. R K BHATRA	01-02-2024	To	16-02-2024
6)	MR J CHOPRA	10-02-2024	To	17-02-2024
7)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
8)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024
11)	MR D K MISHRA	08-02-2024	To	09-02-2024
12)	MR B PRASAD	08-02-2024	To	09-02-2024
13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
15)	MR M Z AHMED	08-02-2024	To	09-02-2024
16)	MS B DUTTA	08-02-2024	To	09-02-2024
17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./358/2024	ABDUL HANAN AND 4 ORS. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
2	Bail Appln./359/2024	MD. BABUR ALI @ BABAR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI MD IMRAN	PP, ASSAM
3	Bail Appln./360/2024	RAKESH DAS Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI P. NAIDING MR. S SARKAR	PP, ASSAM
4	Bail Appln./361/2024	RATAN SINGH @ PRAKASH KR. SINGH Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO	PP, ASSAM
5	Bail Appln./362/2024	NASIM AKHTAR @ NASIM AKTAR Versus THE STATE OF ASSAM AND ANR.	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS	PP, ASSAM
6	Bail Appln./364/2024	HAFIJUL MANDAL AND ANR. Versus NARCOTICS CONTROL BUREAU	MR D K MEDHI P BORUAH	SC, NCB
7	Bail Appln./366/2024	BIJAY KUMAR Versus STATE OF ASSAM	MR K THAKUR MR D MEDHI P. NAIDING MR. S SARKAR	PP, ASSAM
8	Bail Appln./369/2024	HABIJUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
9	Bail Appln./372/2024	MITHUN CHAKRABORTY Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
MOTION				
10	AB/192/2024 FIXED	TARUN CHANDRA DEKA @ TARUN DEKA Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM

11	AB/286/2024	NABAJIT KALITA ALIAS GANESH AND ANR Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
12	AB/290/2024 B/O	KABATULLAH KHAN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
ADMISSION				
13	Crl.Pet./340/2020 WITH LCR 3 FILES, FIXED	FIROZE DOTIWALA Versus THE UNION OF INDIA AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MR. D SAIKIA MS. N K DEVI MR N ANIX SINGH	MR. K GOGOI ASSTT.S.G.I.
	WITH I.A.(Crl.)/410/2022 in Crl.Pet./340/2020	ADITYA SONOWAL AND 17 ORS. Versus FIROZE DOTIWALA AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
14	Crl.Pet./649/2022	RAJNI KANT Versus THE UNION OF INDIA AND 2 ORS	MR S N SARMA SENIOR ADVOCATE MR. D SAIKIA MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
	WITH I.A.(Crl.)/408/2022 in Crl.Pet./649/2022	ADITYA SONOWAL AND 17 ORS. Versus RAJANI KANT AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
15	Crl.Pet./650/2022	SUSHMA RAWAT Versus THE UNION OF INDIA AND 2 ORS	S N SARMA MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
	WITH I.A.(Crl.)/409/2022 in Crl.Pet./650/2022	ADITYA SONOWAL AND 17 ORS Versus SMT SUSHMA RAWAT AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
16	Crl.Pet./563/2023 WITH LCR 1 FILE, FIXED	WAJED ALI AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR J I BARBHUIYA MD. S Z B AKLAS MR. A M S MAZUMDER	MR. S Ali(R-3) MR K DAS (R-3) PP, ASSAM
17	Crl.Pet./951/2023 FIXED	DIPALI DAS Versus CHAITALI CHAKRABORTY AND ANR	MR. S D PURKAYASTHA MD A ISLAM MS S.S.BORA	MR. A BHATTACHARYA (R-1) MS. K MALAKAR (R-1) MR. A BHATTACHARJEE (R-1) PP, ASSAM
BAIL HEARING (BA)				
18	Bail Appln./3408/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	VIVIAN NONGRUM Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY MR. S A CHOUDHURY	PP, ASSAM
19	Bail Appln./3657/2023 FIXED	PANKAJ PATAR AND 3 ORS Versus THE STATE OF ASSAM	MR. T DEURI J RABHA	PP, ASSAM
20	Bail Appln./3972/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MIZAN HUSSAIN @ MIRJAN HOSSEN Versus THE STATE OF ASSAM	MR. A AHMED MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
21	Bail Appln./115/2024 FIXED	NITUL CHANDRA DAS Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
22	Bail Appln./117/2024 FIXED	NITUL CHANDRA DAS Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM

23	Bail Appln./272/2024 FIXED	HIFJUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
<u>BAIL HEARING</u>				
24	AB/1913/2023 FIXED	MURTAZA ADIL Versus THE STATE OF ASSAM	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
25	AB/3006/2023	KIRAMOT SK. @ KERAMOT HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. S U AHMED MR A HAWARI	PP, ASSAM
26	AB/3649/2023	NOBIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR M H AHMED I AMIN	PP, ASSAM
27	AB/3709/2023 FIXED	KUSHAL SWARGIARY Versus THE STATE OF ASSAM	MR S DEKA	PP, ASSAM
28	AB/3712/2023 FIXED	MS PRIYANKA Versus THE STATE OF ASSAM	MR S DEKA	PP, ASSAM
29	AB/3718/2023 B/O	DR. SASHI MOHAN DAS Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
30	AB/3816/2023 FIXED	DELUWAR HUSSAIN Versus THE STATE OF ASSAM	MR. R ALI MR. MUSTAFA HUSSAIN	PP, ASSAM
31	AB/3959/2023 WITH OFFICE NOTE, FIXED	MD AMZAD ALI Versus THE STATE OF ASSAM AND ANR.	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
32	AB/4020/2023 FIXED	BENI MADHAV BORUAH AND ANR Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	PP, ASSAM
33	AB/5/2024 FIXED	BIKROM SINGHA LAHKAR AND ANR Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
34	AB/159/2024	JAANAK RAY @ JANAK CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH MS. S. CHANDA	PP, ASSAM
35	AB/186/2024 FIXED	ASMA KHATUN Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM

ORDERS

36	CrI.Rev.P./107/2023 WITH LCR 1 FILE, FIXED	SAIJUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR J ISLAM MR. A HUSSAIN MR M ROHMAN	PP, ASSAM
37	I.A.(CrI.)/881/2023 WITH OFFICE NOTE, LCR 3 FILES, FIXED in CrI.A./120/2023 WITH CrI.A./120/2023	MD. SAMED ALI Versus THE STATE OF ASSAM AND ANR.	MR. R BARUAH	MS P DAS(AMICUS CURIAE R-2) PP, ASSAM
38	CrI.Pet./901/2023 WITH LCR 1 FILE, FIXED	MD. SAMED ALI Versus THE STATE OF ASSAM AND ANR.	MR. R BARUAH	MS P DAS(AMICUS CURIAE FOR R-2) PP, ASSAM
38	CrI.Pet./901/2023 WITH LCR 1 FILE, FIXED	TARUN CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA	PP, ASSAM
39	I.A.(CrI.)/1284/2023 FIXED in CrI.Pet./1378/2023	RAMJEE CHAUDHURY Versus THE STATE OF ASSAM AND ANR	MR. B BORAH MR. R BORA	PP, ASSAM

WITH

Crl.Pet./1378/2023

RAMJI CHAUDHURY

MR. R BORA

PP, ASSAM

Versus

THE STATE OF ASSAM AND ANR

HEARING

40	Crl.A./118/2010 WITH LCR 5 FILES	BIPUL DAS, Versus STATE OF ASSAM,	MR.B C DAS MRD N BHATTACHARYA MR. U DUTTA	PP, ASSAM
41	Crl.A./138/2010 WITH LCR 5 FILES	UNION OF INDIA, Versus BALWINDER SINGH and ANR,	MR.S C KEYAL MRD C CHAKRABORTY C.G.C. ASSTT.S.G.I.	MR. D GOGOI(AMICUS CURIAE)
42	Crl.Rev.P./432/2022 WITH LCR 1 FILE, FIXED	FARNAZ NOURIN ZAMAN Versus THE STATE OF ASSAM AND ANR	MR. U DUTTA MR. B. KUMAR	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN PP, ASSAM
43	I.A.(Crl.)/164/2023 <u>1 Y 0 M 20 D</u> :WITH OFFICE NOTE, LCR 5 FILES, P.B.-1, B/O in Crl.A./76/2023 WITH Crl.A./76/2023	RAJU ALI Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP	PP, ASSAM
44	I.A.(Crl.)/295/2023 WITH LCR 5 FILES, FIXED in Crl.A./127/2023 WITH Crl.A./127/2023	RAJU ALI Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP	MR. S SAIKIA (R-2) PP, ASSAM
44	I.A.(Crl.)/295/2023 WITH LCR 5 FILES, FIXED in Crl.A./127/2023 WITH Crl.A./127/2023	ARUP BORAH Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N BARMAN MR N MILI	MS. M BARMAN (LEGAL AID R-2) PP, ASSAM
45	Crl.Pet./929/2023 WITH LCR 1 FILE, FIXED	ARUP BORAH Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N BARMAN MR N MILI	MS. M BARMAN (LEGAL AID R-2) PP, ASSAM
45	Crl.Pet./929/2023 WITH LCR 1 FILE, FIXED	MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM Versus ABUL KALAM @ ABDUL KALAM AND ANR.	MR. A K TALUKDAR MR S ISLAM	MR. A AHMED (R1) MR. M A CHOUDHURY (R1) PP, ASSAM (R2)
46	WITH Crl.Pet./235/2021	ABUL KALAM @ ABDUL KALAM Versus MUSSTT KHADIJA BEGUM AND ANR	MR H R A CHOUDHURY MR. N H MAZARBHUIYAN MR. I A HAZARIKA MR. M A CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA R ALI	MR. A K TALUKDAR (R-1) MR. S ISLAM (R-1) MR F K R AHMED (R-1) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
5)	MR. R K BHATRA	01-02-2024	To	16-02-2024
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9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024
11)	MR D K MISHRA	08-02-2024	To	09-02-2024
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13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024

15)	MR M Z AHMED	08-02-2024	To	09-02-2024
16)	MS B DUTTA	08-02-2024	To	09-02-2024
17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
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20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,8th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-IV AND V

THIS BENCH WILL RISE AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	I.A.(Civil)/2451/2019 FIXED in WP(C)/5985/2018	ROHIT CHOUDHURY Versus NUMALIGARH REFINERY LTD.	MR H RAHMAN MR I HASIEB	GA, ASSAM MR. U K NAIR ASSTT.S.G.I. SC, FOREST
	WITH WP(C)/5985/2018	NUMALIGARH REFINERY LTD. Versus UNION OF INDIA AND 7 ORS.	MR. U K NAIR MS. A VERMA MR. S SARMA MR. J ROY MS. S KAKATI MR. C CHAKRAVARTY	GA, ASSAM MR I HASIEB (R8) ASSTT.S.G.I. SC, FOREST
2	WITH WP(C)/6093/2019	NUMALIGARH REFINERY LTD. Versus UNION OF INDIA AND 8 ORS.	MR. JYOTIRMOY ROY MR. U K NAIR MR. N DEKA MS. A VERMA MR. S SARMA MR B P SARMAH B SAHA MR. C CHAKRABORTY	GA, ASSAM MR. H. RAHMAN MR. K. GOGOI, (SC, C.G.C.) MR I. HASIEB ASSTT. S.G.I. SC, FOREST SC. REVENUE
ADMISSION				
3	WP(C)/6138/2017 FIXED	M/S ATANU GANGULY AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI MR.M L GOPE	MR.S C KEYAL SC, FINANCE and TAXATION MR.B GOGOI MR. B SARMA SC, CENTRAL EXCISE SC, RAILWAY
4	WP(C)/6273/2021 FIXED	M/S JSVM PLYWOOD INDUSTRIES LTD Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I. SC, INCOME TAX
5	WITH WP(C)/5970/2022	M/S JSVM PLYWOOD INDUSTRIES LTD., Versus THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2, R3) MR H GUPTA ASSTT.S.G.I.

	WITH I.A.(Civil)/73/2024 in WP(C)/5970/2022	M/S JSVM PLYWOOD INDUSTRIES LIMITED Versus THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA	SC, GST
	WITH I.A.(Civil)/74/2024 in WP(C)/5970/2022	M/S JSVM PLYWOOD INDUSTRIES LTD., Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA	SC, GST
	WITH I.A.(Civil)/75/2024 in WP(C)/5970/2022	M/S JSVM PLYWOOD INDUSTRIES LTD., Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA	SC, GST
6	WP(C)/6779/2021 WITH RECORDS, FIXED	NEENA JHURIA AND ANR. Versus THE STATE ASSAM AND ORS.	MR. S. DEY MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	GA, ASSAM MR. A BISWAS (r-5 to 7) MR R KALITA (r-5 to 7) MS S AHOM (r-5 to 7) SC. REVENUE
ORDERS				
7	Cont.Cas(C)/14/2022 B/O	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA (r-1) MR P NAYAK (r-1)
8	WITH Cont.Cas(C)/12/2022	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
9	WITH Cont.Cas(C)/13/2022	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA (r-1) MR P NAYAK (r-1)
10	WITH Cont.Cas(C)/18/2022	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
11	WITH Cont.Cas(C)/47/2022	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	MR P NAYAK
12	WITH Cont.Cas(C)/58/2022	ATUL BASUMATARY Versus SHANTANU P. GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	MR. B CHOUDHURY (r-1) MR. S BORA (r-1) MR P NAYAK (r-1)
13	Cont.Cas(C)/52/2022 B/O	MD. MUSLIM ALI Versus SRI AKASH DEEP, IAS AND ORS.	MRS A BUJARBARUAH MS N DAS	
HEARING				
14	WP(C)/7241/2013	BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	GA, ASSAM MS. B BHUYAN SC, BTC MR. A. BARUAH, SC, FOREST
	WITH MC/833/2015 in WP(C)/7241/2013	BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	SC, BTC
15	WP(C)/920/2014	MIHIR GORLOSA @ JEOL GORLOSA Versus THE STATE OF ASSAM AND 3 ORS	MR.P N GOSWAMI MR.N J KHATANIAR	GA, ASSAM MR. R.M. DAS, SC, DIMA HASAO SC, DIMA HASAO ASSTT.S.G.I.

16	WP(C)/2456/2014	JITENDRANATH BORAH and 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.D BARUAH MS.P HANDIQUE	GA, ASSAM MR.R SARMA MS.R KALITA MR B KAUSHIK (R4) MS.S DAS MR. S HAZARIKA (R4)
	WITH MC/1331/2015 in WP(C)/2456/2014	SMTI RANU BORAH Versus JITENDRANATH BORAH and 5 ORS.	MR.R SARMA MS.R KALITA MS.S DAS	GA, ASSAM MR.D BARUAH MS.P HANDIQUE
17	WP(C)/4850/2014	M/S CHANDRALI BUILDERS and 2 ORS, Versus THE STATE OF ASSAM and 4 ORS,	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA MR. S ALAM	GA, ASSAM MR. S P CHOUDHURY MR.S DUTTA SC, TOWN and COUNTRY PLANNING
18	WP(C)/1663/2015	ATUL MEDHI Versus THE STATE OF ASSAM AND 2 ORS	MR.P P BARUAH MR B K KAR MR.N DEKA MR.K PATHAK MR. M DASGUPTA MD S ALI MR.M GOGOI	MS. M BHATTACHARJEE MR.H BURAGOHAIN MS.B BHUYAN(SC, PWD) SC, PWD(R1-3)
19	WP(C)/3719/2017 FIXED	JITEN DEKA Versus THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOUND(R-5) MR.D DAS Sr.Adv.R-5
20	WP(C)/8024/2022	DIVYANA A LAHAN AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K GOSWAMI R SARMAH MR H K NATH MR J BORAH	GA, ASSAM MR R DHAR, GA, ASSAM MR. I KALITA (r-8) MR. K P PATHAK (r-8) MR. D GOGOI (r-8) SC, WPT AND BC

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LEAVE NOTE OF ADVOCATES FOR 08/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III]

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/8987/2019 PART-HEARD, BY SLIP	NIDANUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM MR. T C CHUTIA MR H SARMA MR R DHAR MR. J K GOSWAMI
2	Crl.Pet./359/2022 PART-HEARD, LCR 2 FILES, FIXED	THE STATE OF ASSAM AND ANR Versus NIZAM UDDIN MAZARBHUIYA	MR. P N GOSWAMI MR. M PHUKAN ADDL. AG, ASSAM	MR. P K ROYCHOUDHURY MR N DASGUPTA (r-1) MD. A KHAN MS P SIKDAR (r-1)
3	WITH Crl.Pet./1255/2022	THE STATE OF ASSAM AND ANR Versus SHYAM SUNDAR PAUL	MR. R R KAUSHIK PP, ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. A S TAPADER MR. R A MAZUMDER MR. H ISLAM
4	WITH Crl.Pet./1256/2022	THE STATE OF ASSAM Versus SHYAM SUNDAR PAUL	MR. R R KAUSHIK PP, ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. A S TAPADER MR. R A MAZUMDER MR. H ISLAM
5	WITH Crl.Pet./74/2023	THE STATE OF ASSAM AND ANR Versus ABHAY SINGH		MR. K BORUAH MR. M ALAM
6	WITH Crl.Rev.P./267/2023	GOBINDA GOPE Versus THE STATE OF ASSAM AND ANR	MS S S ZIA	ADDL PP,ASSAM
7	WITH Crl.Rev.P./290/2023	MASTUFA UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM

8	WITH Crl.Rev.P./296/2023	NASIRUL ISLAM Versus THE STATE OF ASSAM	MR. M RAHMAN MS R BEGUM	PP, ASSAM
9	WP(C)/4994/2017 FIXED	JITEN BORO Versus THE STATE OF ASSAM and 5 ORS.	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE and TAXATION MR.B GOGOI
10	WP(C)/6205/2018 FIXED	TUBLAO BASUMATARY Versus THE STATE OF ASSAM AND 2 ORS.	MR G BAISHYA MD. A HASSAN MS. B BORA	GA, ASSAM SC, ECI
11	WP(C)/7431/2018 FIXED	HIMANI BASUMATARY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR. S C BISWAS MR. S C BISWAS MR. R MAJUMDAR MRS R DEKA MS. K L R YANTHAN MS A PARVEEN	MR B D DAS SC, BTC
12	WP(C)/4606/2020 FIXED	NO. 115330082 EX RT/GD MUSTAQUE AHMED Versus THE UNION OF INDIA AND 4 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. S K MEDHI ASSTT.S.G.I.
13	Crl.Rev.P./206/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED WITH I.A.(Crl.)/1011/2023 in Crl.Rev.P./206/2023	DHAN SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM
14	WITH Bail Appln./3353/2023	DHAN SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR MR A H SARKAR H R KHAN	PP, ASSAM SC, CBI
ORDERS				
15	I.A.(Civil)/2703/2023 FIXED in WP(C)/3209/2021 WITH WP(C)/3209/2021 CAVT. NO. 04202/021,	MAHBUBUR RAHMAN, Versus ABUL BASHAR MD SADIQUL ALOM AND 4 ORS. Versus ABUL BASHAR MD SADIQUL ALOM Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A K TALUKDAR	MR. A K TALUKDAR GA, ASSAM MR. U K NAIR (R-5) MR M H AHMED MR. M P SARMA (R-5) MR N ISLAM (R-5) FOR CAVEATOR SC, REVENUE
	WITH I.A.(Civil)/1107/2021 in WP(C)/3209/2021	ABUL BASHAR MD SADIQUL ALOM Versus THE STATE OF ASSAM AND 4 ORS	MR. A K TALUKDAR	
HEARING				
16	WP(C)/893/2011 PART-HEARD, FIXED	JOGEN DAS Versus ASSAM POWER DISTRIBUTION CO. LTD. and ORS	MR. P P DAS MR. B K DAS MR H P GUWALA	SC, A S E B
17	WP(C)/8708/2019 PART-HEARD, FIXED WITH I.A.(Civil)/1268/2022 in WP(C)/8708/2019	GO-002092W RAM MILAN Versus UNION OF INDIA AND 5 ORS. Versus GO-002092W RAM MILAN Versus GO-213AK CE (CIVIL) MANAV PRASAD AND 3 ORS.	MS. P BARUAH MR TAPAS DAS MR TAPAS DAS	ASSTT.S.G.I.
18	WP(C)/276/2014 FIXED	HIRENDRA NATH MALAKAR Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA	MR. H. GUPTA, C.G.C. MR.G PEGU(R-1to5) ASSTT.S.G.I.

19	WP(C)/695/2014 B/O	VISHWANATH MISHRA Versus THE UNION OF INDIA and 5 ORS	MR.B PRASAD MR.J K PARAJULI MR.G RAHUL MR A N AHMED MR. S N TAMULI MR. D NATH MS. A BEGUM MRS.N S PARAJULI MR.D M NATH	C.G.C. MR.M PHUKAN(R-1to5) ASSTT.S.G.I.
20	WP(C)/2546/2015	RAJ SOBHAN GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR MR.A CHETRY MRS N GOSWAMI MR B KAUSHIK MR. S KASHYAP MSW YHOSHII MR.M P SARMA	GA, ASSAM MR. S. DUTTA, SC, REVENUE AND DISASTER MANAGEMENT DEPT
21	WP(C)/5008/2017 FIXED	LALIMIYA CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS	MR.R BORAH MR.R PHUKAN MR.P TALUKDAR	GA, ASSAM
22	WP(C)/4633/2018	GHATFUL BANIA AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARJEE MR. J SARMAH	GA, ASSAM MR H K DAS (SC, GAUHATI HIGH COURT)
23	WP(C)/3201/2020 B/O	SAIF UDDIN KHAN Versus THE UNION OF INDIA AND 10 ORS.	MR H R A CHOUDHURY GA, ASSAM MR F U BARBHUIYA MS S DAS	MR G N SAHEWALLA GA, ASSAM MR. J AHMED (R-10) MR. S K MEDHI (r-1) MR D SENAPATI MRS. A GAYAN MS. N K DEVI MR. N ANIX SINGH MR. A DEY (R-8) MR D KALITA (R-9) MR. B BORAH (R-11) MR P S RAJA (R-11) MS. S. TODI MR U ROY (R-11) MR H K SARMA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 08/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./363/2024	MOYNA MIA AND ANR. Versus THE STATE OF ASSAM	MR S DAS MR S HOQUE MR K DEKA	PP, ASSAM
<u>MOTION</u>				
2	Crl.Rev.P./39/2024	BIJU BARMAN Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. U NANDA MS. J GHOSH MS. S. CHANDA	PP, ASSAM
	WITH I.A.(Crl.)/110/2024 in Crl.Rev.P./39/2024	BIJU BARMAN Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. U NANDA MS. J GHOSH MS. S. CHANDA	PP, ASSAM
3	Crl.Pet./129/2024	AKRAM ALI Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH	PP, ASSAM
4	Crl.Pet./130/2024	SASHANKA BRAHMA Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
5	Crl.Pet./131/2024	REJIA BEGUM Versus THE STATE OF ASSAM AND ANR	MR. B K DAS MR S SARMAH	PP, ASSAM
6	Crl.Pet./132/2024	JUGANANDA PHUKAN Versus THE STATE OF ASSAM AND ANR	MR S N KRISHNATRAYA MS D K DOLEY	PP, ASSAM
7	AB/291/2024	IRSHAD PERVEZ AND 2 ORS Versus THE STATE OF ASSAM	MR A A DEWAN S N ULLAH MR H A RASHID	PP, ASSAM
<u>ADMISSION</u>				
8	W.P.(Crl.)/33/2022 FIXED	GULAM NABI AZAD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM MR. DITUL DAS
9	Crl.Pet./1411/2023 WITH LCR 1 FILE, FIXED	JAKIR HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	MR. Z KHALID (R-2) MR. M HASAN(R-2) R JAMAN (R-2) MS S Z HAYAT (R-2) PP, ASSAM

BAIL HEARING (BA)

10	Bail Appln./3297/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AZAHAR UDDIN Versus THE STATE OF ASSAM AND ANR	MOTIUR RAHMAN MR. A S TAPADER	MR. P SUNDI (R-2) PP, ASSAM
11	Bail Appln./3341/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SOLOMON AND ANR Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR F U CHOUDHURY MR. A S TAPADER	PP, ASSAM
12	Bail Appln./3555/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL KADIR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
13	Bail Appln./3904/2023 WITH CASE RECORD(SCANNED COPY), FIXED	LALROHLU HMAR @ LALRUHLU HMAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR A BASUMATARY	SC, DRI
14	Bail Appln./3939/2023 WITH CASE RECORD(SCANNED COPY), FIXED	KAMAL MALAKAR AND ANR Versus N C B	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, NCB
15	Bail Appln./4075/2023 WITH CASE RECORD(SCANNED COPY), FIXED	DONGKHAMSIAM PAITE AND ANR Versus THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI
16	Bail Appln./4088/2023 WITH CASE RECORD(SCANNED COPY), FIXED	LENMINTHANG KIPGEN AND 2 ORS Versus THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI
17	Bail Appln./4136/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MD. MOKIM AND ANR. Versus THE UNION OF INDIA	MS. S K NARGIS MS N SULTANA	SC, NCB
18	Bail Appln./4266/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MONIRUL ISLAM Versus THE UNION OF INDIA	MS. T SOM MS. U HAZARIKA MR. P TELI	SC, NCB
19	Bail Appln./4409/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ANAR ALI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
20	Bail Appln./4526/2023 WITH CASE RECORD(SCANNED COPY), FIXED	DILDAR HUSSAIN Versus THE UNION OF INDIA	MR. A M KHAN MS N KHATUN	SC, NCB
21	Bail Appln./4564/2023 WITH CASE RECORD(SCANNED COPY), FIXED	DULAL UDDIN Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	PP, ASSAM
22	Bail Appln./4577/2023 FIXED	BIJOY BARMAN @ RAKESH BARMAN @ MONGALU BARMAN Versus THE STATE OF ASSAM AND ANR	MR. S M MOLLAH	PP, ASSAM
23	Bail Appln./4580/2023 WITH CASE RECORD(SCANNED COPY), FIXED	PRABODH SARMAH Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR SAURADEEP DEY	MR. M K DAS(r-2) B. CHETRY (r-2) PP, ASSAM
24	Bail Appln./4660/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MD MUSARAF Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
25	Bail Appln./4672/2023 WITH CASE RECORD(SCANNED COPY), FIXED	JHALMAN SINGH @ SONY Versus UNION OF INDIA	MR. U CHOUDHURY MR A B DEY MR. S SUTRADHAR	SC, NCB
26	Bail Appln./12/2024 FIXED	SAHIR NAWAZ Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
27	Bail Appln./44/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AHMED HUSSAIN @ AHMOD HUSSAIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
28	Bail Appln./159/2024 FIXED	SIRAJUL HAQUE Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR MS. P S LASKAR	PP, ASSAM
29	Bail Appln./176/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAFIQUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM
30	Bail Appln./177/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAJIB ROY Versus UNION OF INDIA	MR. A DUTTA	SC, NCB

31	Bail Appln./179/2024 FIXED	RATUL ALI Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
32	Bail Appln./200/2024 FIXED	MD. MUFIZ UDDIN @ MUNNA Versus THE STATE OF ASSAM	MRS. R RONGMEI MS. K L R YANTHAN MR P UPADHYAYA	PP, ASSAM
33	Bail Appln./207/2024 WITH OFFICE NOTE, FIXED	SUKUR ALI Versus THE STATE OF ASSAM AND ANR	MR A R BHUYAN MR S ABDULLAH	PP, ASSAM
34	Bail Appln./275/2024 FIXED	LAKHINDRA TINIKURIA Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KHANDAKAR	PP, ASSAM
<u>BAIL HEARING</u>				
35	AB/2215/2023 FIXED	SHEIKH SHANIDUL HASSAN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
36	AB/2695/2023 FIXED	MOHAMMAD ALI AND ANR Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
37	AB/3947/2023 FIXED	MD. MONI ALI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI	PP, ASSAM
38	AB/4016/2023 FIXED	SAHARUL HOQUE Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
39	AB/4240/2023 FIXED	MUSTAFA AHMED Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
40	AB/6/2024 FIXED	CHHOTELAL SHAMBHUNATH DUBEY Versus THE STATE OF ASSAM	MS. T SOM MS S ISLAM	PP, ASSAM
41	AB/92/2024 FIXED	PUNAM BORO @ PUNAM NATH Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MS. K K CHETIA PHUKAN	MR. M BISWAS (INFORMANT) A SAIKIA (INFORMANT) A KALITA (INFORMANT) PP, ASSAM
42	AB/160/2024 FIXED	MOJIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
43	AB/171/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ASHIDUL ALI Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
44	AB/172/2024 WITH OFFICE NOTE, FIXED	ANUP NATH BHOWMIK Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR I A HAZARIKA	PP, ASSAM
45	AB/210/2024 FIXED	AMIRUL ISLAM Versus THE STATE OF ASSAM	MR. D M KHAN I AMIN	PP, ASSAM
<u>ORDERS</u>				
46	I.A.(CrI.)/107/2024 in AB/4310/2023 WITH AB/4310/2023	NUR JAMAL Versus THE STATE OF ASSAM ABDUL HASIM AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. S RAHMAN MR A N IQBAL MR. S RAHMAN MR J I MONDAL MR A N IQBAL	PP, ASSAM PP, ASSAM
47	I.A.(CrI.)/109/2024 in CrI.Rev.P./926/2024	ZOSANGLIANA Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM

	WITH Crl.Rev.P./926/2024 (Filing Number)	ZOSANGLIANA Versus THE STATE OF ASSAM (H)	MR. R ALI	
48	I.A.(Crl.)/115/2024 in Crl.Rev.P./12419/2023	THE CENTRAL BUREAU OF INVESTIGATION Versus SHANKAR PANDEY AND ANR	SPL. PP, C.B.I.	
	WITH Crl.Rev.P./12419/2023 (Filing Number)	THE CENTRAL BUREAU OF INVESTIGATION Versus SHANKAR PANDEY AND ANR (A)		
HEARING				
49	Crl.A./207/2010 WITH LCR 7 FILES AND P.B.	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR.G SAROWAR MR.M DUTTA MRM RAHMAN MR.N UDDIN	PP, ASSAM
50	Crl.A./47/2012 WITH LCR 5 FILES	SMT. JYOTI BARUAH, Versus RAJU DUTTA and ORS,	MR.I A HAZARIKA MR.H ALI MR.R K GOSWAMI	MR.P DAS MR.D K KOTHARI MR.U K BARMAN MR.B DEKA MR.D DEKA MS.S BHATTACHARJEE
51	Crl.Rev.P./12/2020 WITH LCR 4 FILES, FIXED	TAPADHIR KANTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. M H RAJBARBHUIYAN MS. S RASUL	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM PP, ASSAM
52	Crl.Pet./487/2023 WITH LCR 1 FILE, B/O	DEBASHISH DAS AND ANR Versus MITHUN RAY AND ANR	MR. A AHMED U U KHAN	MR. D K SARMAH (R-1) MS. J DEKA (R-1) MS. A TALUKDAR (R-1) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
5)	MR. R K BHATRA	01-02-2024	To	16-02-2024
6)	MR J CHOPRA	10-02-2024	To	17-02-2024
7)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
8)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024
11)	MR D K MISHRA	08-02-2024	To	09-02-2024
12)	MR B PRASAD	08-02-2024	To	09-02-2024
13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
15)	MR M Z AHMED	08-02-2024	To	09-02-2024
16)	MS B DUTTA	08-02-2024	To	09-02-2024
17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024



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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM**2:00 PM to 4:15 PM****[For Thursday,8th February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MRS. JUSTICE MITALI THAKURIA****COURT NO: 22****[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
1	Crl.Pet./104/2024	GAURAV UPADHAY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K P PATHAK MR. D GOGOI MR BHARGAV DAS	G. GOSWAMI (R-2) MR H K NATH (R-2) MR J BORAH (R-2) A J KASHYAP (R-2) MS T PARASHAR (R-2) PP, ASSAM
<u>MOTION (BA)</u>				
2	Bail Appln./365/2024	KUSHAL THAKURIA @ PRITOM Versus THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
3	Bail Appln./368/2024	ABDUL KARIM @ KARIM ALI Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
4	Bail Appln./370/2024	MD. JOHIRUL ISLAM Versus THE STATE OF ASSAM	MR S HOQUE M ISLAM	PP, ASSAM
5	Bail Appln./371/2024	ASAD UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
<u>MOTION</u>				
6	Crl.Rev.P./40/2024	RANJIT BORO AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. U NANDA MS. J GHOSH MS. S. CHANDA	PP, ASSAM
	WITH I.A.(Crl.)/111/2024 in Crl.Rev.P./40/2024	RANJIT BORO AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. U NANDA MS. J GHOSH MS. S. CHANDA	PP, ASSAM
7	Crl.Rev.P./41/2024	KAMAL DEY Versus MIRA DEY @ DAS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	

8	AB/285/2024	GIASUDDIN KHAN @ GIASUDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
9	AB/287/2024	MRINAL MEDHI AND ANR. Versus THE STATE OF ASSAM	MS. A RANA MS P BORUAH MR. B BORGHAIN	PP, ASSAM
10	AB/288/2024	JANMONI DAS Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
11	AB/289/2024 B/O	ASHRAFUL ALOM LASKAR Versus THE STATE OF ASSAM	MR G BORDOLOI MS. J BURAGOHAIN MR. A METO MS A MESEN	PP, ASSAM
12	AB/292/2024	ALOM MIAH Versus THE STATE OF ASSAM	MR. A Z AHMED	PP, ASSAM
ADMISSION				
13	CrI.Pet./376/2023 WITH LCR 2 FILES, B/O	TAOI TANIANG AND ANR Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. D K BAGCHI MR D BORUAH MR. B B KAKATI	MR. D GOGOI, SPL. PP, FOREST MR. B SARMA, SPL. PP, FOREST PP, ASSAM
14	CrI.Rev.P./392/2023 FIXED	BABY SAHA Versus SANJOY KUMAR JAIN AND ANR	MD. A SAHAD MR. M H ALI	MR. B K JAIN (R-1) MS. P C BARNALI NAIR (R-1) PP, ASSAM
15	CrI.A./439/2023 <u>Q Y 4 M 10 D :B/O</u>	ABDUL KALAM SHEIKH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	PP, ASSAM
	WITH I.A.(CrI.)/1158/2023 in CrI.A./439/2023	ABDUL KALAM SHEIKH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	PP, ASSAM
BAIL HEARING (BA)				
16	Bail Appln./21/2024 FIXED	HABIJA @ HAFIJA BEGUM Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
17	Bail Appln./23/2024 FIXED	MOH MIYAR ALI AND ANR Versus THE STATE OF ASSAM	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH	PP, ASSAM
18	Bail Appln./79/2024 FIXED	TAPASH CHOUDHURY Versus THE STATE OF ASSAM	MR. N ALAM MR K JAIN MR A K SHARMA MS. B JAIN	PP, ASSAM
19	Bail Appln./213/2024 FIXED	DOULOT RAHMAN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
20	Bail Appln./221/2024 WITH OFFICE NOTE, FIXED	MONOJ KALITA Versus THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
21	Bail Appln./254/2024 FIXED	IMDADUL HOQUE Versus THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
22	Bail Appln./257/2024 FIXED	RANJIT CHOUDHURY Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. N N B CHOUDHURY MR. N SARKAR MR A BANERJEE MS. K DEY MR. D SUTRADHAR	PP, ASSAM

BAIL HEARING

23	AB/2203/2023 FIXED	RUKIYA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
24	AB/2257/2023 FIXED	SANJAY DOLEY Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
25	AB/2544/2023 FIXED	MAIZAN AND ANR Versus THE STATE OF ASSAM	MR. A SARMA MR. K KALITA MR. LENTSO	MR. A R BHUYAN MS. R CHOUDHURY (FOR INFORMANT) MR N RAHMAN MR N RAHMAN PP, ASSAM
26	AB/2970/2023 FIXED	MONNAF HUSSAIN Versus THE STATE OF ASSAM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	PP, ASSAM
27	AB/3840/2023 FIXED	SARFARAZ NAWAZ Versus THE STATE OF ASSAM	MR. T SK MR J K Bhuyan MS. P GHOSH	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM PP, ASSAM
28	AB/4030/2023 FIXED	ABDUL RASHID Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
29	AB/4082/2023 FIXED	TARUN BRAHMA AND ANR Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
30	AB/4101/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ANOWAR HOSSAIN KHAN @ ANOWAR HOSSAIN Versus THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
31	AB/4126/2023 FIXED	ASHOK KUMAR NUNIA Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
32	WITH AB/3781/2023	SUKKUR UDDIN Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
33	AB/4141/2023 FIXED	SRI SRINARAYAN RAI AND ANR. Versus THE STATE OF ASSAM	MR H K DAS MR. B PANDEY MR B DEKA	PP, ASSAM
34	AB/4272/2023 FIXED	JAYANTA DEKA Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN S KALITA	PP, ASSAM
35	AB/29/2024 FIXED	MIJANUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR S HUSSAIN	PP, ASSAM
36	AB/65/2024 FIXED	ABDUL RAHIM Versus THE STATE OF ASSAM	MR. D SARMAH MR M M ZAMAN S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
37	AB/123/2024 FIXED	RAKIDUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
38	AB/143/2024 FIXED	FAKKARUDDIN AND ANR Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
39	AB/152/2024 FIXED	SAMSUDDIN AHMED Versus THE STATE OF ASSAM	DR. B AHMED MR A U AHMED MS. H SARMA	PP, ASSAM
40	AB/158/2024 FIXED	MONIRUDDIN Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
41	AB/185/2024 FIXED	RUSTOM ALI AND 3 ORS. Versus THE STATE OF ASSAM	MS. RUKMINI BARUA MS. PADMINI BARUA	PP, ASSAM

ORDERS

42	Crl.Pet./885/2023 CRL.PET. 782/2023(D/O), WITH LCR 1 FILE, B/O	BANDANA DAS Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
43	I.A.(Crl.)/41/2024 BA 4362/2023(D/O), AB 4088/2023(D/O), FIXED in Bail Appln./4362/2023	LOKESH RAY Versus THE STATE OF ASSAM,	MR. B D KONWAR SR. ADV. MR J SINGH MS P GUPTA MS S JAIN	PP, ASSAM
44	I.A.(Crl.)/113/2024 in Crl.Rev.P./774/2024	PRADIP MAZUMDAR Versus DIPTI BHUYAN MAZUMDAR	MR. R SARMA MS. S D SAIKIA	
	WITH Crl.Rev.P./774/2024 (Filing Number)	PRADIP MAZUMDAR Versus DIPTI BHUYAN MAZUMDAR (F)	MR. R SARMA	
HEARING				
45	Crl.A./55/2012 WITH LCR.	SANKAR JIT BHUYAN Versus STATE REPRESENTED BY CENTRAL BUREAU OF INVESTIGATION	MR. R K PRADHAN MR.A K SAIKIA MR Z ALAM MR. P K BORA	PP, C.B.I.
	WITH I.A.(Crl.)/543/2021 in Crl.A./55/2012	SANKAR JIT BHUYAN Versus STATE REPRESENTED BY CENTRAL BUREAU OF INVESTIGATION	MR P K BORAH	SC, CBI
46	Crl.A./59/2012 WITH LCR.	SRI ANIL DAS Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
47	Crl.Pet./1063/2019 FIXED	DHRUBAJYOTI LAHKAR Versus SMT. SNIGDHARANI CHOUDHURY AND ANR.	MR N J DAS	MR. O P BHATI (R1) MR T C DAS (R1) MR. P SARMA (R1) PP, ASSAM (R2) MR. P K PODDAR (R1) MR. M K GOHAIN (R1)
48	Crl.Rev.P./33/2022 WITH LCR 1 FILE, FIXED	RAMAI DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. S S S RAHMAN MR D K BORDOLOI MISS A CHETIA MS. J BAISHYA MR. M R SODIAL MR S AHMED MS F BEGUM	MR. S NATH MR. D BARUAH MR. N G KUNDU MR. A GOGOI (FOR SMTI. BANDANA DAS AND SMTI. LISA DAS) MS. T. PAIT MR W TERON MS S K GUPTA PP, ASSAM
	WITH I.A.(Crl.)/462/2023 in Crl.Rev.P./33/2022	SMTI. BANDANA DAS AND ANR. Versus RAMAI DAS	MR. S NATH	MR D K BORDOLOI
49	Crl.Rev.P./550/2022 WITH LCR 1 FILE, FIXED	MANOJ SHARMA Versus THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	MS B R A SULTANA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
50	Crl.Rev.P./212/2023 WITH LCR 3 FILES, FIXED	NURUL ISLAM Versus THE STATE OF ASSAM AND ANR	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR MS A SIDDIKA MR A MOHAMMAD	MR. I A HAZARIKA (R-2) MR. H ALI (R-2) MR. R A CHOUDHURY (R-2) B BARMAN (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
5)	MR. R K BHATRA	01-02-2024	To	16-02-2024
6)	MR J CHOPRA	10-02-2024	To	17-02-2024
7)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
8)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024
11)	MR D K MISHRA	08-02-2024	To	09-02-2024
12)	MR B PRASAD	08-02-2024	To	09-02-2024
13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
15)	MR M Z AHMED	08-02-2024	To	09-02-2024
16)	MS B DUTTA	08-02-2024	To	09-02-2024
17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024



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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM**2:00 PM to 4:15 PM****[For Thursday,8th February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE KARDAK ETE****COURT NO: 23****[CIVIL BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1	WP(C)/4870/2015 KIRAN KUMAR SARMA and 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.J K PARAJULI MR.G RAHUL MRS.N S PARAJULI MR.D M NATH	SC, SECONDARY EDUCATION(R1-4) MRSA VERMA SC, FINANCE
WITH			
2	WP(C)/5916/2013 MD. ABDUL JALIL and 25 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR.J K PARAJULI MR.G RAHUL MRS.N S PARAJULI MR.D M NATH	MR.U K GOSWAMI SC, EDU SC, FINANCE MR.A DEKA
3	WP(C)/8846/2018 BHAKTA RAM BORA AND 5 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, HIGHER EDU MR. D P CHALIHA (R4) MR. U P CHALIHA (R4) SC, FINANCE DEPTT.
WITH			
4	WP(C)/8813/2018 TULEN SARMA AND 11 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, HIGHER EDU MR. D P CHALIHA (R4) MR B D DAS (R6) MR H K SARMA (R6) MR. U P CHALIHA (R4) B B HUSSAIN (R6) SC, FINANCE DEPTT.
WITH			
5	WP(C)/8817/2018 KUSHAL KALITA AND 7 ORS. Versus THE STATE OF ASSAM AND 12 ORS	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, HIGHER EDU MR. B PATHAK (R8, R9) MR H K GOGOI (R8, R9) MR. R THADANI (R8, R9) MS J DEKA (R8, R9) SC, FINANCE
WITH			
	I.A.(Civil)/878/2023 in WP(C)/8817/2018	MR. U K NAIR MR. R SINGHA	SC, HIGHER EDU MR. B PATHAK
6	Arb.P./23/2021 M/S R J PADMARAJ Versus THE UNION OF INDIA AND 4 ORS	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	MRS. UMA CHAKRABORTY MS. N K DEVI (R-5) MR. N ANIX SINGH (R-5) MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY

7	WP(C)/1608/2021	TARUN CHANDRA NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, HIGHER EDU GA, ASSAM MR. S NEOG (R-7,8) MS. S G BARUAH (R-7,8) MR. B BORGOHAIN (R-7,8) MR B SAIKIA (R-7,8)
8	WP(C)/3770/2021 FIXED	DIBYAJYOTI BORAH AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU MR R SENSUA (R4) MR D BORAH (R4)
	WITH			
9	WP(C)/5610/2022	JYOTISHMOY BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU
	WITH			
10	WP(C)/1162/2023	DR. BHASKAR JYOTI SARMAH AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. R DEKA MR. S S GOSWAMI MR. P G BHAGAWATI	SC, HIGHER EDU SC, AG
11	WP(C)/4412/2021	MD. RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. U K NAIR MR. M P SARMA MR. M SARMA MR. A BORO	SC, HIGHER EDU MR J ABEDIN MR. A M AHMED SC, FINANCE
12	WP(C)/6731/2021	MAMTAZ BEGUM Versus THE STATE OF ASSAM AND 8 ORS	MD H R AHMED	SC, ELEM. EDU SC, BTC SC, FINANCE
13	WP(C)/6960/2021	PURNIMA BORUAH AND 139 ORS Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA (Sr. Advocate) MR. M H ANSARI MR. K M MAHANTA MR. S ALIM	SC, ELEM. EDU
14	WP(C)/4534/2022	SMTI KALPANA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MS. P BHATTACHARYA MR. A BORUA MS P SARMA	MR. B P SINHA (r-6) SC, SEC. EDU.
15	WP(C)/6080/2022	DR. RUHUL AMIN Versus THE STATE OF ASSAM AND 6 ORS.	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. M K CHOUDHURY (r-7) MR. A BARKATAKI (r-7) MR P BHARDWAJ (r-5,6) SC, G U SC, U G C

ORDERS

16	WP(C)/289/2016	KUSHAL DAS and ANR. Versus THE ASSAM STATE COUNCIL OF EDUCATIONAL RESERACH AND TRAINING and 20 ORS	MR.M DUTTA MR.M H ANSARI MS.J SAIKIA	MR. S. BORAH, SC, ELEM. EDU (R-1-2) MR.P PATHAK(R-4-6, 8-15, 17-21)(R-3) MS S CHANGKAKATI(R-4-6, 8-15, 17-21)(R-3) MR.A NARZERY R-4-6, 8- 15, 17-21R-3 MS.P BARMAN(R-4-6, 8-15, 17-21)(R-3) MS.D BHUYAN(R-4-6, 8-15, 17-21)(R-3) SC, ELEMENTARY EDUCATION MR.T K DAS(R-4-6, 8-15, 17-21)(R-3)
17	Review.Pet./131/2018 WITH WP(C)/3952/2010 (D/O)	THE STATE OF ASSAM Versus SMTI PHULESWARI DOLEY	MR. D SAIKIA MR S M T CHISTIE MR. N SARMA	
18	WP(C)/9195/2019	SATYADEO PRASAD SAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR. S CHOWDHURY MR E SHITIRI	SC, HIGHER EDU MR. M DAS (R-4,5) MR. N J GOGOI MR. N K NEOG (R-4,5)

19	WITH WP(C)/6792/2018	SATYADEO PRASAD SAH Versus THE STATE OF ASSAM AND 10 ORS.	MR. S CHOWDHURY MR E SHITIRI	MR. J KALITA (R8) MR. S BORTHAKUR (R8) MR. R M DEKA (R3-R7) MR. K GOGOI (SC, HIGHER EDUCATION DEPT., 1,2,9,10) MR. M DAS (R3-R7) MR. N J GOGOI (R8) MR D DEKA (R11) MR. J ABBAS (R8) M.A. BEGUM (R8) SC, EDU
20	WP(C)/1163/2021	NILENDU ROY Versus THE STATE OF ASSAM AND 7 ORS	MRS. S ROY MS. I DAS	SC, ELEM. EDU GA, ASSAM
21	WP(C)/5614/2021	AVADHESH KUMAR SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K GOSWAMI	GA, ASSAM SC, SEC. EDU.
22	WP(C)/7105/2021	MD. FAJAL UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM M R Sharma	MR. M K CHOUDHURY (r-7) MR. A BARKATAKI (r-7) MR P BHARDWAJ MR. M SARMA (r-7) MS. ANASUYA C SC, SEC. EDU.
23	WP(C)/798/2022 CAVT. NO.00702/022, CAVT./64/2022	DR. ATUL PRASAD SIKDAR Versus THE STATE OF ASSAM AND 8 ORS	MR. I CHOWDHURY SR ADV MR. L SIKDAR MR. R CHOUHAN	SC, HIGHER EDU MR S N SARMA SENIOR ADVOCATE (R-6) MR. P J PHUKAN (r-3) MR. H NATH (R-8) MR. J C GOGOI MR. K KALITA (R-6) MR. D HANDIQUE (R-6) MR R SENSUA (R-8) MR P P PHUKAN (r-3) FOR CAVEATOR
24	WITH WP(C)/606/2022 CAVT./70/2022 CAVT. NO. 00642/022,	DR. ATUL PRASAD SIKDAR Versus THE STATE OF ASSAM AND 8 ORS	MR. I CHOUDHURY MR. L SIKDAR MR M DEY	SC, HIGHER EDU MR. B D GOSWAMI (R-4) MR. J C GOGOI MR. J M GOGOI (R-4) FOR CAVEATOR
25	I.A.(Civil)/1977/2023 WITH WP(C)/974/2008 (D/O) in WP(C)/5434/2017	MEHBUB ALAM CHOUDHURY, Versus THE STATE OF ASSAM and 5 ORS.	MR.G N SAHEWALLA MR.P DEKA MS T J SAHEWALLA MD.ASLAM	SC, ELEM. EDU
	WITH WP(C)/5434/2017	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM and 4 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, ELEMENTARY EDUCATION
26	WITH WP(C)/2499/2019	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MR P DEKA MD ASLAM MR. A CHETIA MS. S KATAKEY	SC, ELEM. EDU
27	WITH WP(C)/2939/2020	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA	SC, ELEM. EDU
28	WITH WP(C)/5255/2022	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA	SC, ELEM. EDU

29	WP(C)/4843/2023 CAVT. NO.09352/023, CAVT./935/2023	MD. MAZID ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	MR. S HAZARIKA(CAVEATOR) SC, EDU
HEARING				
30	WP(C)/3683/2015	THE SCHOOL MANAGING COMMITTEE, MARWARI HINDI HIGH SCHOOL Versus THE STATE OF ASSAM AND 3 ORS	MR G Z AHMED MS.P BARUAH MR.K SINGHA MR S A REEYAZ MS.L SARMA	SC, SECONDARY EDUCATION
WITH				
31	WP(C)/5988/2015	AJANTA DASTIDAR BORA Versus THE STATE OF ASSAM and 5 ORS,	MS.L SHARMA MR.K SINGHA MRS. P BARUAH	SC, SECONDARY EDUCATION
WITH				
32	WP(C)/5793/2018	THE SCHOOL MANAGEMENT COMMITTEE, MARWARI HINDI HIGH SCHOOL Versus THE STATE OF ASSAM AND 3 ORS.	MS. N SHYAMAL MR. U K NAIR MR G Z AHMED MR. K SINGHA MRS. P BARUAH MR S A REEYAZ	SC, SEC. EDU.
33	WP(C)/158/2017	DR. HEMAM SUNITA DEVI Versus THE STATE OF ASSAM and 7 ORS.	MR.J ABEDIN MR D DAS MS. S B CHOUDHURY MR.U K NAIR MR. JUNM LASKAR MR. P D NAIR MR.A CHETRY MR. S K DAS MS. A AHMED	MR.R P KAKOTI (R-7) MR. A T SARKAR (R8) MR.H DAS (R-7) MS. R RAHMAN (R8) SC, HIGHER EDUCATION MR. D J MAHANTA (R8)
WITH				
34	WP(C)/5227/2017	DR. DOLI TALUKDAR Versus THE STATE OF ASSAM and 7 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA MR.S SUTRADHAR	MR. A T SARKAR (R8) MS. R RAHMAN (R8) SC, HIGHER EDUCATION MR. D J MAHANTA (R8)
35	WP(C)/8166/2017	ALL ASSAM NEWLY PROVINCIALISED COLLEGE EMPLOYEES ASSOCIATION Versus THE STATE OF ASSAM and 2 ORS.	MS. K DEVI MR. U K NAIR MR. M KHAN MR J RAHMAN KAKALI DEVI	SC, HIGHER EDUCATION SC, FINANCE
36	WP(C)/6252/2018	GULZAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. A CHETRY MR. M KALITA MR. R AHMED MR. M P SARMA MR. J HATIMURIA MR. P P DAS	MS. M D BORAH (GA, ASSAM, R-1) MR. C BHATTACHARJEE (SC, SECONDARY EDUCATION, R-2,3,4)

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LEAVE NOTE OF ADVOCATES FOR 08/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
5)	MR. R K BHATRA	01-02-2024	To	16-02-2024
6)	MR J CHOPRA	10-02-2024	To	17-02-2024
7)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
8)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024
11)	MR D K MISHRA	08-02-2024	To	09-02-2024
12)	MR B PRASAD	08-02-2024	To	09-02-2024
13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024

14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
15)	MR M Z AHMED	08-02-2024	To	09-02-2024
16)	MS B DUTTA	08-02-2024	To	09-02-2024
17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,8th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AT 10:15 AM AND WILL RISE AS SOON AS THE DIVISION OF HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MR. JUSTICE A.D. CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING OF THE SPECIAL DIVISION BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND HIS LORDSHIP,IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

1	CRL.A(J)/106/2017 WITH LCR 4 FILES AND P.B.	JOGESWAR MILI Versus THE STATE OF ASSAM	MR. U CHOUDHURY MR. S NEOG MS. S G BARUAH AMICUS CURIAE	PP, ASSAM
WITH				
2	CrI.A./412/2017	SHRI RAJIB MILI Versus THE STATE OF ASSAM and ANR	MR J PAYENG MR.M CHETIA MS A PAYENG	MR. R DE (R2) PP, ASSAM
3	CRL.A(J)/9/2018 <u>7 Y 3 M 2 D</u> :WITH LCR 4 FILES, P.B.-1	ADHAN DAS Versus THE STATE OF ASSAM	MR. ANUP MRINAL DUTTA, AMICUS CURIAE	PP, ASSAM
4	CRL.A(J)/115/2018 WITH LCR 4 FILES	TARUN DAS Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/25/2019 <u>6 Y 5 M 13 D</u> :WITH LCR 4 FILES, P.B.-1	NEHAR DAS Versus THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE) MS. REETUJA DUTTA, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
5)	MR. R K BHATRA	01-02-2024	To	16-02-2024
6)	MR J CHOPRA	10-02-2024	To	17-02-2024
7)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
8)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024

11)	MR D K MISHRA	08-02-2024	To	09-02-2024
12)	MR B PRASAD	08-02-2024	To	09-02-2024
13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
15)	MR M Z AHMED	08-02-2024	To	09-02-2024
16)	MS B DUTTA	08-02-2024	To	09-02-2024
17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,8th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

**NO ADJOURNMENT WILL BE PERMITTED IN
TOP OF THE LIST MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/2282/2013	ANATH CHANDRA DAS Versus THE FOOD CORPORATION OF INDIA and 3 ORS	MS.M DAS MR.A R SHOME MR.S CHAUHAN MS.M DAS MR.S CHOUHAN	MR.P K ROY SC, F C I
TOP OF THE LIST				
2	WP(C)/6472/2016 PART-HEARD, FIXED	MADHUSMITA PODDAR Versus THE GAUHATI UNIVERSITY and 4 ORS.	MR.K N CHOUDHURY MR.R DUBEY MS.A B KAYASTHA MS.M SAIKIA	SC, G U
3	WP(C)/5735/2018 PART-HEARD, FIXED	SAMIRA BEHERA Versus ASSAM UNIVERSITY AND 9 ORS.	MR S S DEY MR. M NATH MR. A ROY MR. A BHATTACHARJEE MR. D J KAPIL	MR. A PARVEZ (R8) MR. M DUTTA (R8) MR. D CHAKRABARTY (R9, R10) MR D GOGOI (R8) SC, ASSAM UNIVERSITY ASSTT.S.G.I.
	WITH I.A.(Civil)/3648/2018 in WP(C)/5735/2018	DIBYENDU SAHA Versus SAMIRA BEHERA AND 9 ORS	MR D CHAKRABORTY	MR S S DEY MR. S C KEYAL MR. A BHATTACHARJEE
	WITH I.A.(Civil)/3704/2018 in WP(C)/5735/2018	ASSAM UNIVERSITY AND 3 ORS. Versus DR. SAMIRA BEHERA AND 6 ORS.	MR. S C KEYAL	MR S S DEY
4	WP(C)/2894/2013 FIXED	DASHARATH MALAKAR Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR. S C KEYAL MR.R SHARMA ASSTT.S.G.I. ASSTT.S.G.I.
5	WP(C)/2934/2013 FIXED	DEB PRASAD HAZRA Versus THE UNION OF INDIA and 4 ORS	MS.M DEB MR.D F A AHMED MR.J LASKAR MS.A DEY	MR.S C KEYAL MR.R SHARMA ASSTT.S.G.I.
6	WP(C)/4495/2013 FIXED	BIKASH BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MS C MEDHI MR. A K PURKAYASTHA MR.S NATH	GA, ASSAM

7	WP(C)/5960/2013	GS-165291 N UDC SHYAM SUNDER SINGH and 57 ORS Versus THE UNION OF INDIA and 5 ORS	MR.D BORAH	MR.S C KEYAL ASSTT.S.G.I.
8	WP(C)/6091/2013	KAMAL CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR.S DAS MR.N BARUAH MS.R T DAS	GA, ASSAM MR.S K MEDHI MRP GOGOI SC, G.H.C MR.S BORTHAKUR
9	WP(C)/6142/2013	JYOTISH BARUAH Versus THE AIRPORT AUTHORITY OF INDIA and 2 ORS	MR.M B U AHMED MR.B BARUAH MS.A DAS	MR.R DUBEY SC, A A I
10	WP(C)/6175/2013	DINESH CHANDRA DEKA Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and 4 ORS	MR.R GOSWAMI MR.N BORUAH MR.D KONWAR MR.M BORA	DR.B AHMED MR.S DAS MR.N HAQUE SC, APDCL
11	WP(C)/6316/2013	NIPUN BARMAN and 2 ORS Versus THE UNION OF INDIA and 4 ORS	MR.B C DAS MR.M CHANDA MR S NATH MR.S CHOUDHURY MS.U DUTTA	C.G.C. MR.S SAIKIA(R-4)(R- 2-5) MR.S P CHOUDHURY MR. N J GOGOI (SC, TEA BOARD) ASSTT.S.G.I. MR.P SAIKIA(R-4)(R- 2-5)
MOTION				
12	WP(C)/503/2024 FIXED	JAHANARA BEGUM Versus THE STATE OF ASSAM AND ANR	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	SC, ELEM. EDU
ADMISSION				
13	WP(C)/2826/2019 PART-HEARD, FIXED	ABDUL BAREQUE MIAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. I HUSSAIN SC, EDU MR. J GOGOI, SC, Higher Education Dpt. SC, FINANCE SC, G U SC, U G C
14	WP(C)/5004/2019 PART-HEARD, FIXED	MRIDUL KUMAR MEDHI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR J ABEDIN (r-5) MR. D K SARMAH MS. A TALUKDAR SC, SEC. EDU.
15	WP(C)/2889/2015 B/O	DR. TAPAN KUMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. A R BHUYAN	MR. R MAZUMDAR (SC, HIGHER EDUCATION(R-1 to 4)) MR. K GOGOI (R-1 & 2) MR. A CHALIHA, SC, FINANCE DEPTT. (R-5)
16	WP(C)/5997/2016 FIXED	SANJAY DUTTA Versus THE STATE OF ASSAM AND 7 ORS	MS.N THAPA MR.B SINHA MR.M GOGOI	MR.S AHMED(R- 5,6&7)(R-4) MR.K I MAZUMDER(R-5,6&7)(R-4) MR B CHANDA(R-8) MS.K MITRAR-8 SC, SECONDARY EDUCATION
17	WP(C)/666/2017 FIXED	PURAVI BARUAH GOGOI Versus THE STATE OF ASSAM and 3 ORS.	MR.N ZAMAN MR.A GANGULY MR.A BARUA	MR.R SARMA
18	WP(C)/3597/2021 FIXED, WITH WP(C)/351/2022 (D/O)	ALOKESH CHANDRA RAY AND 62 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM
19	WITH WP(C)/231/2022	ATOWER RAHMAN AND 50 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU

20	WITH WP(C)/527/2022	BASANTI DAS AND 48 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM
21	WITH WP(C)/2169/2022	CHARAN BISWAS AND 44 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	SC, ELEM. EDU
22	WITH WP(C)/6277/2023	KHITISH CHANDRA RABHA Versus THE SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM
23	WITH WP(C)/6297/2023	RENUKA DEVI Versus THE SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS.	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. K R PATGIRI (R-7) MR G SARMA (R-7) MS CHITRALEKHA DAS MS K BARMAN (R-7) MS. D. DEVI (R-7)
24	WITH WP(C)/6314/2023	JAIN UDDIN AHMED Versus THE SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM
25	WITH WP(C)/6610/2023	BAHARUL ISLAM Versus THE SECRETARY TO THE GOVT OF ASSAM, SCHOOL EDUCATION DEPARTMENT AND 5 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. A M KHAN FOR CAVEATOR
26	WP(C)/7265/2021 B/O	ARATI RANI MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED A RAHMAN MD I H LASKAR MD I H LASKAR MR. R A MAZUMDER	SC, EDU
27	WP(C)/1684/2022 B/O	DIMBESWAR GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM MR. N BORAH (r-6) MR. P D NAIR(R-7) MR. A CHETRY (R-7) MR G ALAM (R-7) MR. H ROHMAN (R-7) S R A NASER (R-7) MR H MAZUMDER (r-6) MS S GOYAL (R-7)
28	WP(C)/2810/2022 B/O	BADRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. A AHMED MR J P KACHARI U U KHAN	SC, SEC. EDU.
29	WP(C)/728/2023 FIXED	ADARSHA VIDYALAYA ABHIBHABAK SANTHA OF BARPETA DISTRICT AND 20 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, SEC. EDU. SC, CBSE
30	WP(C)/3543/2023 FIXED	DR. PRATIVA PATOWARY Versus THE STATE OF ASSAM AND 6 ORS	MR S MUKTAR	SC, HIGHER EDU GA, ASSAM MRS R DEKA (r-6) MR S M BARUAH (r-7) MR. D THAOSEN (r-6) MR. H R DAS (r-7) SC, BTC
31	WP(C)/3949/2023 FIXED	GIYAS ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA	SC, ELEM. EDU SC, A S S A

ORDERS

32	Review.Pet./106/2021 B/O	ON THE DEATH OF BIJOY SHANKAR THAKUR HIS LEGAL HEIRS, Versus THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (r-8) MR. N J KHATANIANR MS. D MUSAHARY MR K KASHYAB (r-8) SC, SEC. EDU. MR. R BARPUJARI SC, FINANCE
	WITH			
33	WP(C)/4729/2021	ON THE DEATH OF BIJOY SHANKAR THAKUR, HIS LEGAL HEIRS REP. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (R-4) MR. M BHATTARAI (R-4) MR P BHATTACHARJYA (R-4) SC. EDU.
34	WP(C)/6538/2021 B/O	PRABIN CH RABHA AND 43 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU MR. S B LASKAR (R-4,5,6) MR. H A LASKAR (R-4,5,6) MS N KALITA (R-4,5,6) MS D DUTTA (R-4,5,6)
	WITH			
35	WP(C)/5518/2021	ADHIR DAS AND 9 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
	WITH			
36	WP(C)/2647/2022	ADHIR DAS AND 10 ORS Versus THE STATE OF ASSAM AND 46 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU MR. A K DUTTA (r-4) MR. B PURKAYASTHA (r-4) MR. B ZAMAN (r-4)
37	Review.Pet./54/2022 FIXED	THE STATE OF ASSAM AND ANR. Versus SMTI RITA DEB	MR B KAUSHIK	MR M CHANDA MR S CHOUDHURY MS R MEDHI
38	WP(C)/247/2023 B/O	JURI BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR A K BORO MR D S DEKA	MR. M A LASKAR (r-5) MS A HUSSAIN (r-5) S AHMED (r-5) SC, SEC. EDU.
39	I.A.(Civil)/1754/2023 B/O in WP(C)/2154/2023 WITH WP(C)/2154/2023	DR. RITA RANI DEY Versus RANJOY SAHA AND 9 ORS. RANJOY SAHA Versus GOVT OF ASSAM AND 9 ORS	MR. A K DUTTA MR B PURKHYASTHA MR. D K BAGCHI MS. M BARMAN	SC, HIGHER EDU MR. D K BAGCHI SC, HIGHER EDU MR. N BARUA (R-4) MR. A K DUTTA(R-9) MR. R PHUKAN (R-7) MR. B PURKAYASTHA(R-9) MR. B ZAMAN (R-9) MR. P KAKATI (R-4) SC, G U
40	WP(C)/2659/2023 FIXED	HIRAKJYOTI DEV Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR N AHMED MS U SHARMA MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	SC, HIGHER EDU MR D C NATH (R-4) MR. M MONDAL (R-4)
	WITH			
	I.A.(Civil)/3398/2023 in WP(C)/2659/2023	DIPAK TALUKDAR, Versus HIRAKJYOTI DEV AND 5 ORS.	MR D C NATH MR. M MONDAL (R-4)	SC, HIGHER EDU DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN
41	WP(C)/7171/2023 FIXED	SYED KARIM UDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM SC, SEC. EDU.
42	WP(C)/7304/2023 FIXED	KHURSHED ALOM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. K GOGOI SC, N M C SC, GMCH SC, HEALTH

HEARING

43	WP(C)/3619/2020	MAITRAYEE CHAKRAVARTY Versus THE STATE OF ASSAM AND 2 ORS.	MR. D K SARMAH MS. A TALUKDAR	SC, HIGHER EDU
44	WP(C)/3822/2020	MAHAMMAD ALI Versus THE STATE OF ASSAM AND 7 ORS.	MS C MEDHI MR. S NATH	MD. R ALI (R-7) MR. A M KHAN (R-8) SC, SEC. EDU.
45	WP(C)/3996/2021 FIXED	MONOJ KUMAR TELI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BARMAN MR H MEDHI	SC, HIGHER EDU GA, ASSAM
46	WP(C)/4676/2023 FIXED	BIDYUJJYOTI PURKAYASTHA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 08/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
5)	MR. R K BHATRA	01-02-2024	To	16-02-2024
6)	MR J CHOPRA	10-02-2024	To	17-02-2024
7)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
8)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024
11)	MR D K MISHRA	08-02-2024	To	09-02-2024
12)	MR B PRASAD	08-02-2024	To	09-02-2024
13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
15)	MR M Z AHMED	08-02-2024	To	09-02-2024
16)	MS B DUTTA	08-02-2024	To	09-02-2024
17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024